

## Role and Function

### (i) PARTICULARS OF ITS ORGANIZATION, FUNCTIONS AND DUTIES

The Patent Office functions under the superintendence and control of the Controller General of Patents, Designs and Trade Marks (CGPDTM), Mumbai. The Office of CGPDTM is a sub-ordinate office under the Department of Industrial Policy and Promotion (DIPP), Ministry of Commerce & Industry, Government of India. The Patent Office discharges its statutory functions in accordance with the provisions of the Patents Act, 1970 (as amended) and corresponding Patents Rules, 2003 (as amended) and the Designs Act, 2000 and corresponding Designs Rules, 2001 (as amended), respectively.

Grant of a patent confers upon the patentee, where the subject matter of the patent is a product, the exclusive right to prevent third parties, who do not have his consent, from the act of making, using, offering for sale, selling or importing for those purposes that product in India, and where the subject matter of the patent is a process, the exclusive right to prevent third parties, who do not have his consent, from the act of using that process, and from the act of using, offering for sale, selling or importing for those purposes the product obtained directly by that process in India. Registration of a design confers upon the registered proprietor the exclusive right to apply a design to any article in any class in which the design is registered.

While patents can be granted by the Patent Office located at any location, i.e. Kolkata, Delhi, Chennai and Mumbai, only the Designs Wing of the Patent Office, Kolkata registers designs. Under the Patents Act, 1970, the statutory authority for grant of patents is the Controller General of Patents, Designs and Trade Marks (CGPDTM). CGPDTM also delegates his powers under the law to his subordinate officers e.g. Senior Joint Controller of Patents & Designs, Joint Controller of Patents & Designs, Deputy Controller of Patents & Designs, Assistant Controller of Patents & Designs (All Group 'A' officers). The other statutory post under the Group A category is the Examiner of Patents & Designs. An Examiner examines patent and design applications and submits a report to the Controller. Examiners also assist the Controllers in all

procedural, administrative and supervisory functions connected with various proceedings under the said Act and the Rules.

The Patent Office works from four locations viz. Delhi, Mumbai, Kolkata and Chennai. A patent application is required be filed in the appropriate office in accordance with rule 4 of the Patents Rules, 2003. Similarly, a design application can be filed at the Patent Office located at any of the above four locations. Introduction of office automation and electronic processing of patent applications has resulted in a significant level of uniformity and transparency. Information, to the maximum possible extent, has been made available online to the public viz. information relating to patent applications, status of the applications, examination reports and other documents. Processing of a patent application is a multi-stage process, involving filing of an application, electronic data processing, verification, screening and classification, publication, examination, pre-grant opposition, grant/refusal, etc.

The Official Journal of the Patent Office is published weekly on every Friday. The Journal contains the information mandated by the Act to be published. For Designs, such information is also published in the Official Journal. This office also has a website ([www.ipindia.nic.in](http://www.ipindia.nic.in)) which provides a comprehensive view of the organization and its activities. Patent Office also publishes an Annual Report which is placed before both Houses of the Parliament every year.

### **Organizational chart of the Office of CGPDTM**

#### **Patent Office at various locations and jurisdiction**

<b>Sl. No.</b>	<b>Patent Office</b>	<b>Address</b>	<b>Jurisdiction</b>
1.	Patent Office, Chennai	Intellectual Property Office Building, G.S.T. Road, Guindy, Chennai-600032. Phone: 044 - 22502080, Fax:044 - 2502066 E-mail: <a href="mailto:chennai-atent@nic.in">chennai-atent@nic.in</a>	The States of Andhra Pradesh, Kerala, Tamil Nadu, Karnataka and the Union Territories of Pondicherry and Lakshadweep Island.

2.	Patent Office, Delhi	<p>Boudhik Sampada Bhavan, Plot No. 32, Sector 14, Dwarka, New Delhi-110075.</p> <p>Phone: 011 - 28034317, Fax: 011-28034315 E-mail: <a href="mailto:delhi-patent@nic.in">delhi-patent@nic.in</a></p>	<p>The States of Jammu &amp; Kashmir, Rajasthan, Punjab, Haryana, Uttar Pradesh, Uttarakhand, Himachal Pradesh, Delhi and the Union Territory of Chandigarh.</p>
3.	Patent Office, Kolkata	<p>Boudhik Sampada Bhavan, CP-2, SectorV, Salt Lake City,Kolkata-700091.</p> <p>Phone: 033-23671987, Fax: 033-23671988 E-mail: <a href="mailto:kolkata-patent@nic.in">kolkata-patent@nic.in</a></p>	<p>The States of Arunachal Pradesh, Assam, Bihar, Jharkhand, Orissa, West Bengal, Manipur, Mizoram, Meghalaya, Sikkim, Tripura and the Union Territories of Nagaland, Andaman &amp; Nikobar Islands</p>
4.	Patent Office, Mumbai	<p>Boudhik Sampada Bhawan, Antop Hill, S. M. Road, Mumbai - 400 037.</p> <p>Phone: 022-24153651, Fax: 022-24130387 E-mail: <a href="mailto:mumbai-patent@nic.in">mumbai-patent@nic.in</a></p>	<p>The State of Maharashtra, Gujarat, Madhya Pradesh, Chhattisgarh and Goa and the Union Territories of Daman &amp; Diu and Dadra &amp; Nagar Haveli.</p>

## Power and Duties of Officers & Employees

### (ii) THE POWERS AND DUTIES OF ITS OFFICERS AND EMPLOYEES

Sl. No.	Name of the Post	Duties
	<b>Group 'A' Gazetted</b>	
1.	Controller General of Patents, Designs, and Trade Marks (CGPDTM)	The Controller General of Patents, Designs, and Trade Marks administers the laws relating to Patents, Designs, Trade Marks & Geographical Indications of Goods in India. CGPDTM heads the Patent Office, Trade Marks Registry, Geographical Indications Registry, the Patent Information System (PIS) & the Rajiv Gandhi National Institute of Intellectual Property Management (RGNIPM).
2.	Senior Joint Controller of Patents & Designs	They have delegated powers to carry out the functions as 'Controller' under the Patents Act, 1970 (as amended).
3.	Joint Controller of Patents & Designs	
4.	Deputy Controller of Patents & Designs	
5.	Assistant Controller of Patents & Designs	
6.	Examiner of Patents & Designs	

		classification of patent applications, preparation of detailed examination reports, consideration of observation/submissions and proposed amendments, can act as chairman/member of opposition board, assisting Controllers in opposition matters, administrative supervision of staff working under them etc.
7.	Hindi Officer	To ensure accurate translation from English to Hindi and vice versa of various rules and regulations etc., and ensuring the implementation of the Official Language Policy of the Government of India and other instructions issued from time to time related thereto.
	<b>Group 'B' Gazetted</b>	
8.	Administrative Officer	He is entrusted the responsibility for handling matters relating to establishment including maintenance of service records of officers and staff and looking after general administration and any other work assigned in this regard.
9.	Assistant Library and Information Officer	He is the in-charge of Library and responsible for maintenance of books, records & journals. He also handles the work relating to procurement of books and supervises the Library & Information Assistant.
	<b>Group 'B' Non-Gazetted</b>	
10.	Office Superintendent	An Office Superintendent looks after establishment, accounts and general sections of the office. Their duties include supervision of the work of Upper Division Clerks and Lower Division Clerks of their sections like maintenance of service records of officers and staff, preparations of all kind of bills,

		preparation of budget, pay bills, purchase land maintenance of records of stationery, purchase of furniture, promotions, recruitments, maintenance of rosters, preparations of confidential reports forms, housekeeping etc.
11.	Library and Information Assistant	He is responsible for maintenance of books, records& journals and assists the Assistant Library & Information Officer.
12.	Stenographer Grade-I	To take dictation from the officer in charge, prepares notes during hearing and submit the typed documents.
13.	Junior Hindi Translator	To carry out the translation works from Hindi to English and vice-versa.
	<b>Group 'C'</b>	
14.	Photography Assistant	To carry out the work of photocopying of documents and day to day maintenance of machines.
15.	Stenographer Grade-II	To take dictation from the officer in charge, take notes during hearing and submit the typed documents.
16.	Upper Division Clerk	Upper Division Clerks are posted in different section like Technical Sections, Accounts, Administrations, Records etc. Their duties include preparing salary bills, maintaining all type of bills, PF of employees and other clerical work and putting the case to their Section in charge.
17.	Lower Division Clerk	Lower Division Clerks are posted in different section like Technical Sections, Accounts, Administrations, Records etc. Their duties include preparing salary bills, maintaining all type of bills, PF of employees and other clerical work and putting the case to their

		superiors and section in charge.
18.	Hindi Typist	To carry out the typing work of Hindi Section and report to Hindi Officer/Jr. Hindi Translator.
19.	Data Entry Operator	To attend various typing and other data entry and processing related jobs, to attend any other work assigned to them by the Head of Office/Officers in this regard.
20.	Multi-Tasking Staff	Physical maintenance of records of the Section, general cleanliness & upkeep of the Section/Unit, carrying of files & other papers within the building, photocopying, sending of FAX etc, other non-clerical work in the Section/Unit, assisting in routine office work like diary, dispatch etc. including on computer, delivering of dak (outside the building), watch & ward duties, opening and closing of rooms, cleaning of rooms, dusting of furniture etc., cleaning of building, fixtures etc, work related to his ITI qualifications, if exits, upkeep of parks, lawns, potted plants etc.
Note:	Posts mentioned at Serial No. (2) to (20) may require to carry-out any other work assigned to them by the higher authority from time to time.	

# Procedures followed in Decision Making Process

## **(iii) THE PROCEDURE FOLLOWED IN THE DECISION MAKING PROCESS, INCLUDING CHANNELS OF SUPERVISION AND ACCOUNTABILITY**

Applications for patents are serially numbered and kept confidential till 18 months from the date of filing, unless requested by the applicants to the contrary, by way of early publication. The examination of the application is carried out pursuant to the filing of a request for examination and the examination report contains objections, if any, that are communicated to the applicant or his authorized agent. Replies to the objections, when filed, are reexamined according to the provisions of law. The applicants are to comply with the objections within twelve months from the date of first examination report. The applicants are given an opportunity to be heard in case of dispute for appropriate adjudication. The decisions of the Controller are appealable. After complying with the office objections, the patents are granted as certificates, registered and notified in the official journal of the Patent Office.

Patents are required to be renewed by paying renewal fees to keep them in force, failing which the patents are ceased. Necessary changes in the proprietorship of the patent in terms of licensing, assignment, if any should be registered. The Register of Patents can be seen online. A lapsed patent can be restored by making an application in the prescribed form along with fee and on subsequent payment of other fees.

### **Request for information**

A person may request for specific information on patents under section 153 read with rule 134 along with prescribed fee, which is supplied to him accordingly.

### **Patent Cooperation Treaty**

The office also has a PCT section which deals with PCT international applications for filing abroad by the nationals and acts as a receiving office for filing of PCT international applications.

**International Searching Authority / International Preliminary Examining Authority**  
(<http://ipindiaservices.gov.in/isaweb/>)

The Indian Patent Office is recognized as an International Searching Authority (ISA) and International Preliminary Examining Authority (IPEA) under the PCT and has started functioning as an ISA/IPEA with effect from 15<sup>th</sup> October 2013.

**Patent Agents**

The office also deals with the registration of Patent Agents. A degree holder in science/technology/ engineering from any Indian university or equivalent may apply to appear in an examination conducted by the office of CGPDTM and qualify to make themselves eligible for registration. These registered patent agents assist and deal with applications on behalf of the applicants before the Patent Office.

**Designs**

Design applications can be filed in any of the four offices of the Patent Office and forwarded to the Kolkata Patent Office for allotment of numbers and further processing and registration. The Examiner examines the application as per the Designs Act and reports it to the Controller. The Controller communicates the objections, if any, to the applicant. The applicant is offered a hearing and a decision is given when necessary. A design is granted on complying with the office objections.

All records of registered designs are entered in the Register of Designs, which is open for public inspection. For convenience, Designs are classified into 32 classes following the Locarno Classification.

**Decision making power**

The final decision on an application for patent or design as to whether the applicant would be granted a patent or allowed to register the design resides with the Controller. Similarly, for any other proceedings under the Act in both Patents & Designs, the Controller is the ultimate authority to decide allowability or otherwise of the same. An application for a patent or a design or any proceeding is routinely diarized with appropriate records of number and date and put up to the Examiner by the Support Staff with office notes stating the facts. The Examiner examines the documents under the provision of the law and gives his report to the Controller. The report of the Examiner is based on his findings after due process of examination as specified in the law. The Examiner acts as a techno-legal person for examination of patent applications. Depending on his findings in the investigation, the final fate of an application with respect to the grant of the patent is determined. However, the Controller is also under the obligation to offer the applicants an opportunity for hearing before taking any adverse decision or refusing any application under the law. His decisions are also appealable under the law. .

## Norms for the discharge of function

### (iv) THE NORMS SET BY IT FOR DISCHARGE OF ITS FUNCTIONS

The Patent Office discharges the functions and duties in accordance with the Patents Act, 1970. The Government of India invested on infrastructure, both physical and manpower during the past decade, establishing a strong intellectual property regime in the country. Due to improved infrastructure by way of increased human resources in specialized fields and fully air-conditioned state of the art integrated building with computerized environment at each place for the office, the Patent Office is now better equipped to handle increased number of applications in both Patents as well as Designs.

#### **Norms of Initial Processing of a Patent Application**

On receipt of a patent application, the Patent Office accords a date and serial number to it through the central server. PCT national phase Applications and non-PCT Applications are identified by separate serial numbers.

Patent applications and other documents filed through offline mode are digitized, verified, screened, classified and uploaded to the internal server of the Office. The said application and the documents relate thereto are arranged in a file wrapper and the bibliographic sheet is prepared and pasted on the file cover, so that the files move on for storing in the compactors.

All patent applications are screened for: (a) International Patent Classification (IPC), (b) Technical field of invention for allocation to an Examiner in the respective field and (c) Relevance to defence or atomic energy.

#### **Norms of Comprehensive e-Filing Services for Patents**

Indian Patent Office has developed a comprehensive e-filing system for Patents, wherein, in addition to online filing of New Applications, subsequent filings

have also been integrated. Applicants can register themselves as users and own personal folders in the IPO's environment. New and enhanced features of comprehensive e-filing services include:

- Web based filing system.
- Dual way login (Digital Signature as well as Password based) and password re-generation procedure.
- Provision for filing of all entries as per Schedule 1 of the Patents Rules, 2003.
- Proper Validations with IPO Patent database.
- Facility to upgrade/update the digital signatures.
- User Profile.
- Improved procedures to minimize transaction errors.

### **Norms of Request for Examination**

On receipt of a request for examination, the Patent Office accords a date and serial RQ number to it through the central server.

An application for a patent is not examined unless the applicant or any other interested person makes a request for examination. The request is to be filed in Form 18 with the fee as prescribed in First Schedule.

A request for examination has to be made within forty-eight months from the date of priority of the application or from the date of filing of the application, whichever is earlier. If no such request for examination is filed within the prescribed time limit, the application shall be treated as withdrawn by the applicant.

In a case where secrecy direction has been issued under Section 35, the request for examination may be made within six months from the date of revocation of the secrecy direction, or within forty-eight months from the date of filing or priority, whichever is later.

The Office will not examine an application unless it is published and a request for examination is filed. When a request for examination is filed by an interested person other than the applicant, the Examination Report is sent to the applicant only, and intimation is given to the interested person.

### **Norms of Reference for Examination as per Chronological Order**

Once a request for examination is received, and the application is published under section 11-A, the application is taken up for Examination in the chronological order of filing of request for examination.

The patent application is referred to an Examiner by the Controller for conducting the formal as well as substantive examination as per the subject matter of the invention vis-à-vis the area of specialization of the Examiner.

### **Norms of Specialization**

At present, the Patent Office has four examination groups based on the broad area of specialization viz.:

- Group 1: Chemistry and allied subjects.
- Group 2: Biotechnology, Microbiology and allied subjects.
- Group 3: Electrical, Electronics & related subject
- Group 4: Mechanical and other subjects.

On an application being referred to him by the Controller, the Examiner makes a report on the patentability as well as other matters to the Controller ordinarily within one month but not exceeding three months from the date of such reference.

## **Norms of Hearing**

The applicant is required to comply with all the requirements imposed upon him by the Act as communicated through the FER (First Examination Report) or subsequent communication, at the earliest. However, if applicant fails to respond to the FER within twelve months from the date of issuance of the FER, the application is deemed to have been abandoned under Section 21(1). A communication to that effect is sent to the applicant for information.

If the response/amendment filed by the applicant does not satisfy the requirements laid down by the Act, the Controller offers the applicant an opportunity of hearing in compliance of the Principles of Natural Justice and decides the case on merits.

## **Norms of Common Patent Number**

The Patent is granted as expeditiously as possible when the application has not been refused by the Controller by virtue of any power vested in him by this Act, and the application has not been found to be in contravention of any of the provisions of the Act.

On the grant of patent, every patent is allotted a serial number through the electronic system on an all-India basis. A Certificate of Patent is generated in the prescribed format and an entry in the e-register is made simultaneously. In the present electronic system, the date of recordal of the patent in the Register of Patents is the same as the date of grant of the patent by the Controller.

## **Norms of Transparency and Uniformity**

### **(i) [Public Search Engine for Patent \(IPAIRS Version 2.0\)](#)**

The current version of search engine is basically a structured search i.e. interface providing pre-defined Indexed fields for searching in the database. This version has been improved over previous so as to provide:

- Increased no. of fields
- Combination of Search fields
- Inclusion of operators
- Distinct (non-repetitive) results
- Detailed information of Patents (01/01/1995 onwards)

**(ii) Dynamic Utility**

In order to enhance the transparency in the patent granting process, dynamic utilities have been launched to allow the public to see, on real time basis, the detail of:

(a) Expired patents.

- Patents that have expired, i.e. the 20 years term is over.
- Patents which have ceased to have effect by reason of failure to pay the renewal fee.
- Patents, according to their Number, Title & Technical/Scientific field, which have expired or have ceased to have effect by reason of failure to pay the renewal fee.

(b) Disposal of Patent application.

(c) RQ status of issued FERs.

(d) Dynamic FER view (jurisdiction and group-wise).

(e) Information u/s 146 (working of patents).

(f) Dynamic status of Patent applications as per the field of invention.

**(iii) Indian Design Information Retrieval System**

A search system has been developed for the public on the official website of the IPO ([www.ipindia.nic.in](http://www.ipindia.nic.in)) for retrieving the information about design applications.

**(iv) Manuals and Guidelines**

In order to establish uniform and consistent practice in the patent granting procedure, the Patent Office has issued:

- (a) [Manual of Patent Office Practice and Procedure.](#)
- (b) [Guidelines for Examination of Biotechnology Applications for Patent.](#)
- (c) [Guidelines for processing of Patent Applications relating to Traditional Knowledge and Biological Material.](#)

### **Norms of Quality Management System (QMS)**

The Patent Office has access to a comprehensive collection of patent and non-patent literature that covers the PCT minimum documentation. An Integrated Search platform (IPATS) is being developed to enable one click search through the vast collection of information. Professionally qualified and skilled Examiners are the assets of the Patent Office. IPO has established a Quality Management System (QMS) covering technical and administrative tasks of the office. Fully electronic processing system ensures speedy disposal and dissemination of information on real time basis.

The Indian Patent Office has identified the following yardsticks for determining the quality of our products and services:

- Reliability of our search reports,
- Consistency in our examination reports,
- Timeliness in delivering services,
- Correctness of data while providing patent information
- Real time dissemination of information
- Stakeholder satisfaction encouraging feedbacks and being responsive and
- Continuous improvement.



## Rules, Regulations, Instructions etc for Discharging Functions

**(v) THE RULES, REGULATIONS, INSTRUCTION, MANUALS AND RECORDS, HELD BY IT OR UNDER ITS CONTROL OR USED BY ITS EMPLOYEES FOR DISCHARGING ITS FUNCTIONS**

The Patent Office possesses copies of relevant Rules, Regulations, Instruction Manuals, Guidelines & records required by it and also maintains the same for its regular activities. These are also distributed to the employees for regular use for discharging their functions. Officers of the office can also access the official website ([www.ipindia.nic.in](http://www.ipindia.nic.in)) which contains *inter alia* the relevant Act and Rules, office annuals etc.

# Statement of the Categories of document held by Deptt. or its under control

## (vi) A STATEMENT OF THE CATEGORIES OF DOCUMENTS THAT ARE HELD BY IT OR UNDER ITS CONTROL

The office maintains the following documents within its possession:

- Office files of all Patent and Design applications with all correspondences including examination sheets upto the grant/registration (or refusal/cancellation) [old and current].
- Documents relating to post grant proceedings e.g., opposition, restoration, amendments, cancellations etc.
- Register of Granted Patents, Register of Patent agents and Register of Registered Designs.
- Sectional diaries (some replaced by soft copies in computer) for generating ready information.
- Files of PCT International applications as Receiving Office (RO).
- Copies of Annual Reports, which give total report of the activities involved in the administration of Patents & Designs law among others (copies of ARs available online at [www.ipindia.nic.in](http://www.ipindia.nic.in)).
- Official Journal of the Patent Office (published on weekly basis every Friday from January, 2005 onwards) [available in Hardcopy and CD-Rom on paying the price].
- Gazette of India Part III, section–2 [for Patents & Designs upto 31.12.2004] for designs continuing.
- Published Index of Patent Specifications in serial order.

- Published Foreign Patent Specifications & abstracts.
- A vast number of legal, scientific and technical books in its Library for use of its staffs and officers and free use for public.
- Digitized Patent & Designs databases (see IPAIRS on official website).
- Related documents/records.

**Publications** (see [www.ipindia.nic.in](http://www.ipindia.nic.in))

- [Patent Journal](#)
- [IP Acts & Rules](#)
- [Annual Reports](#)
- [Guidelines for Examination of Biotechnology Applications for Patent](#)
- [Guidelines for Processing of Patent Applications relating to Traditional Knowledge and Biological Material](#)
- [Manual of Patent Office Practice and Procedure](#)
- [Manual of Designs Practice and Procedure](#)
- [Revised Report of the Technical Expert Group on Patent Law Issues](#)
- [Patent Register](#)
- [Register of Patent Agents](#)
- [Bilateral cooperation](#)
- [International Non Proprietary Names \(INN\)](#)

## **Particulars of arrangements for consultation with or representation by the members of the public in formulation in policy etc.**

**(vii) THE PARTICULARS OF ANY ARRANGEMENT THAT EXISTS FOR CONSULTATION WITH, OR REPRESENTATION BY, THE MEMBERS OF PUBLIC IN RELATION TO THE FORMULATION OF ITS POLICY OR IMPLEMENTATION THEREOF**

Public Information Officers are appointed in all four Patent Offices to coordinate between members of the public and the appropriate authority with regard to any issues in Patent applications and applications for registration of designs. Applicants/Agents can seek discussion/hearing with the concerned Controller in case of any clarifications of office norm/policy etc, if necessary. Seminars, workshops, etc are also conducted from time to time to create awareness among the public on patents & Designs.

# Statement of Boards, Councils, Committee & other bodies

**(viii) A STATEMENT OF THE BOARDS, COUNCILS, COMMITTEES AND OTHER BODIES CONSISTING OF TWO OR MORE PERSONS CONSTITUTED AS ITS PART OR FOR THE PURPOSE OF ITS ADVICE AND AS TO WHETHER MEETINGS OF THOSE BOARDS, COUNCILS, COMMITTEES AND OTHER BODIES ARE OPEN TO THE PUBLIC OR THE MINUTES OF SUCH MEETINGS ARE ACCESSIBLE TO PUBLIC**

Meetings of senior level officers take place in the office whenever necessary to settle any dispute/question relating to administration of Patents & Designs law involving public to bring uniformity in practice. The members of the public are also informed of the same whenever necessary. Office manuals of practice and procedures (Patents and Designs) and guidelines (Biotech and TK) also have been put in the official website for general information & in order to bring harmony in the procedure. Before final publication of the Manuals and Guidelines, comments are invited from the stakeholders and stakeholder consultations are also held.

**(ix) DIRECTORY OF ITS OFFICERS AND EMPLOYEES AND MONTHLY REMUNERATION RECEIVED BY EACH OF ITS OFFICERS AND EMPLOYEES INCLUDING THE SYSTEM OF COMPENSATION AS PROVIDED IN ITS REGULATIONS**

Complete record of officers and employees, date of joining, years of service rendered, date of superannuating etc. are available in the respective offices.

However, the numbers of officers working in various categories and their salary structures are as follows:

**Details of officers and employees presently working in all four Patent Offices & their salary structure.**

<b>Sl. No.</b>	<b>Name of the Officer/Employee</b>	<b>Designation</b>	<b>Pay Band (Rs.)</b>	<b>Grade Pay (Rs.)</b>
1.	Shri Chaitanya Prasad, IAS	Controller General of Patents, Designs & Trade Marks	37,400- 67,000	10,000
2.	Dr. K. S. Kardam	Senior Joint Controller of Patents & Designs	37,400- 67,000	8900
3.	Dr. Ruchi Tiwari	Joint Controller of Patents & Designs	37,400- 67,000	8700
4.	Shri D. K. Rahut	Joint Controller of Patents & Designs	37,400- 67,000	8700
5.	Shri R. Devan	Deputy Controller of Patents & Designs	15,600-39,100	7600
6.	Shri G. P. Roy	Deputy Controller of Patents & Designs	15,600-39,100	7600
7.	Dr. Amitava Chakraborti	Deputy Controller of Patents & Designs	15,600-39,100	7600
8.	Shri Hardev Karar	Deputy Controller of Patents & Designs	15,600-39,100	7600
9.	Shri Rakesh Kumar	Deputy Controller of Patents & Designs	15,600-39,100	7600
10.	Shri Arvind T. Patre	Deputy Controller of Patents & Designs	15,600-39,100	7600

11.	Shri B. P. Singh	Deputy Controller of Patents & Designs	15,600-39,100	7600
12.	Shri R. Srinivas	Deputy Controller of Patents & Designs	15,600-39,100	7600
13.	Dr. D. K. Chakrabarti	Deputy Controller of Patents & Designs	15,600-39,100	7600
14.	Dr. S. K. Mitra	Deputy Controller of Patents & Designs	15,600-39,100	7600
15.	Shri Shah Alam	Deputy Controller of Patents & Designs	15,600-39,100	7600
16.	Shri N. R. Meena	Deputy Controller of Patents & Designs	15,600-39,100	7600
17.	Shri T. V. Madhusudan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
18.	Shri N. K. Mohanty	Asstt. Controller of Patents & Designs	15,600-39,100	6600
19.	Dr. Brajesh Kumar Singh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
20.	Dr. Suman Shrey Singh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
21.	Dr. Rajesh Dixit	Asstt. Controller of Patents & Designs	15,600-39,100	6600
22.	Shri Ashok Kumar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
23.	Dr. S. P. Subramanian	Asstt. Controller of Patents & Designs	15,600-39,100	6600
24.	Shri N. Ramchander	Asstt. Controller of Patents & Designs	15,600-39,100	6600
25.	Shri Naveen Mathur	Asstt. Controller of	15,600-39,100	6600

		Patents & Designs		
26.	Shri C. N. Shashidhara	Asstt. Controller of Patents & Designs	15,600-39,100	6600
27.	Shri Nirmalya Sinha	Asstt. Controller of Patents & Designs	15,600-39,100	6600
28.	Shri Sanjay Bhattacharya	Asstt. Controller of Patents & Designs	15,600-39,100	6600
29.	Dr. S. Chattopadhyay	Asstt. Controller of Patents & Designs	15,600-39,100	6600
30.	Shri Kamal S. Goondli	Asstt. Controller of Patents & Designs	15,600-39,100	6600
31.	Shri Pramathesh Sen	Asstt. Controller of Patents & Designs	15,600-39,100	6600
32.	Dr. Amarendra Samal	Asstt. Controller of Patents & Designs	15,600-39,100	6600
33.	Shri Subendu Kundu	Asstt. Controller of Patents & Designs	15,600-39,100	6600
34.	Shri Parijat Saurabh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
35.	Shri Saroj Kumar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
36.	Shri Santanu Dey	Asstt. Controller of Patents & Designs	15,600-39,100	6600
37.	Shri S. Thangapandian	Asstt. Controller of Patents & Designs	15,600-39,100	6600
38.	Ms. Namrata V. Shinde	Asstt. Controller of Patents & Designs	15,600-39,100	6600
39.	Shri Sudip Jyoti Sahu	Asstt. Controller of Patents & Designs	15,600-39,100	6600
40.	Smt Rekha V.	Asstt. Controller of	15,600-39,100	6600

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41.	Shri Vikash Sharma	Asstt. Controller of Patents & Designs	15,600-39,100	6600
42.	Shri Madhurjya Thakur	Asstt. Controller of Patents & Designs	15,600-39,100	6600
43.	Shri Soumen Ghosh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
44.	Shri Sameer K Swarup	Asstt. Controller of Patents & Designs	15,600-39,100	6600
45.	Dr. Jitendra Kr. Pradhan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
46.	Shri Sujoy Sarkar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
47.	Shri M. Ajith	Asstt. Controller of Patents & Designs	15,600-39,100	6600
48.	Shri P. Balamurugan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
49.	Dr. Dinesh P. Patil	Asstt. Controller of Patents & Designs	15,600-39,100	6600
50.	Shri C. Naveen Andrew	Asstt. Controller of Patents & Designs	15,600-39,100	6600
51.	Shri Pinkesh Jain	Asstt. Controller of Patents & Designs	15,600-39,100	6600
52.	Shri K. S. Hariram	Asstt. Controller of Patents & Designs	15,600-39,100	6600
53.	Shri P. Srinivasa Rao	Asstt. Controller of Patents & Designs	15,600-39,100	6600
54.	Dr. Nilanjana Mukherjee	Asstt. Controller of Patents & Designs	15,600-39,100	6600
55.	Shri Anoop K. Joy	Asstt. Controller of	15,600-39,100	6600

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58.	Shri Pankaj P. Borkar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
59.	Shri Vinod Kumar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
60.	Smt. J. Meena	Asstt. Controller of Patents & Designs	15,600-39,100	6600
61.	Smt. Parveen K. Baig	Asstt. Controller of Patents & Designs	15,600-39,100	6600
62.	Shri V. Saravanan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
63.	Shri B. Ahilan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
64.	Smt. Monika Yadav	Asstt. Controller of Patents & Designs	15,600-39,100	6600
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68.	Smt. M. Priyadarshini	Asstt. Controller of Patents & Designs	15,600-39,100	6600
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83.	Shri Anant P. Srivastava	Asstt. Controller of Patents & Designs	15,600-39,100	6600
84.	Shri Mamidi Buchi Babu	Asstt. Controller of Patents & Designs	15,600-39,100	6600
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200.	Shri Mukesh Kumar Jangid	Examiner of Patents & Designs	15,600-39,100	5400
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234.	Shri Rakesh Kumar Singh	Examiner of Patents & Designs	15,600-39,100	5400
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245.	Shri Ajeet Kumar	Examiner of Patents & Designs	15,600-39,100	5400
246.	Shri Ritesh Kumar	Examiner of Patents & Designs	15,600-39,100	5400
247.	Shri Pankaj Patel	Examiner of Patents & Designs	15,600-39,100	5400
248.	Shri Narendra Kumar	Examiner of Patents & Designs	15,600-39,100	5400
249.	Shri Sagar Baburao Pol	Examiner of Patents & Designs	15,600-39,100	5400
250.	Ms. Maya Kumari	Examiner of Patents	15,600-39,100	5400

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255.	Shri Rohit Kumar Mishra	Examiner of Patents & Designs	15,600-39,100	5400
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258.	Shri Deep Prakash Gupt	Examiner of Patents & Designs	15,600-39,100	5400
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260.	Shri Ram Sundar Patel	Examiner of Patents & Designs	15,600-39,100	5400
261.	Shri Ram Shiv Deepak	Examiner of Patents & Designs	15,600-39,100	5400
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263.	Shri Sathish Kumar Moorthy	Examiner of Patents & Designs	15,600-39,100	5400
264.	Shri Sumit Kumar	Examiner of Patents & Designs	15,600-39,100	5400
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272.	Shri Jeetendra Singh	Examiner of Patents & Designs	15,600-39,100	5400
273.	Shri D. Anjaiah Nayak	Examiner of Patents & Designs	15,600-39,100	5400
274.	Shri Shailendra Singh	Examiner of Patents & Designs	15,600-39,100	5400
275.	Shri Ranjan Prakash	Examiner of Patents & Designs	15,600-39,100	5400
276.	Shri Vivek Kumar	Examiner of Patents & Designs	15,600-39,100	5400
277.	Shri Samay Raj Meena	Examiner of Patents & Designs	15,600-39,100	5400
278.	Shri Ankush Wankhede	Examiner of Patents & Designs	15,600-39,100	5400
279.	Shri Neeraj Kumar Meena	Examiner of Patents & Designs	15,600-39,100	5400
280.	Shri Satish Kumar	Examiner of Patents	15,600-39,100	5400

		& Designs		
281.	Shri Devnarayan Jatwa	Examiner of Patents & Designs	15,600-39,100	5400
282.	Shri Rakesh	Examiner of Patents & Designs	15,600-39,100	5400
283.	Shri S. Jayaraman	Administrative Officer	9,300-34,800	5400
284.	Shri D. K. Borate	Administrative Officer	9,300-34,800	4800
285.	Smt. S. Singhal	Administrative Officer	9,300-34,800	4600
286.	Shri S. C. Paul	Administrative Officer	9,300-34,800	4600
287.	Shri S. Debburman	Asstt. Library & Information Officer	9,300-34,800	4800
288.	Shri L. V. Shinde	Asstt. Library & Information Officer	9,300-34,800	4600
289.	Shri M. V. Bhatkar	Office Superintendent	9,300-34,800	4800
290.	Shri S. P. Gurav	Office Superintendent	9,300-34,800	4800
291.	Smt. Asha Rani	Office Superintendent	9,300-34,800	4600
292.	Smt. Pritpal Kaur	Office Superintendent	9,300-34,800	4600
293.	Smt. K. Nirmala	Office Superintendent	9,300-34,800	4600
294.	Shri T. P. Soren	Office Superintendent	9,300-34,800	4600
295.	Shri S. D. Roy	Office Superintendent	9,300-34,800	4600
296.	Shri M. Bhattacharya	Office Superintendent	9,300-34,800	4600
297.	Shri Dipak Roy	Office Superintendent	9,300-34,800	4600
298.	Shri S. P. Bhattacharya	Office Superintendent	9,300-34,800	4600
299.	Shri B. N. Chattopadhyaya	Office Superintendent	9,300-34,800	4600

300.	Shri Amalendu Roy	Office Superintendent	9,300-34,800	4600
301.	Shri SankarK.Chakraborty	Office Superintendent	9,300-34,800	4600
302.	Smt. P. Moitra	Office Superintendent	9,300-34,800	4600
303.	Shri S. M. Zende	Office Superintendent	9,300-34,800	4600
304.	Shri P. V. Ayarkar	Office Superintendent	9,300-34,800	4600
305.	Smt. Anita Sharma	Office Superintendent	9,300-34,800	4600
306.	Shri Rakesh Sharma	Office Superintendent	9,300-34,800	4600
307.	Shri Harvindar Pal	Office Superintendent	9,300-34,800	4600
308.	Smt. Kiran Kumari	Office Superintendent	9,300-34,800	4600
309.	Shri Pritam Singh	Office Superintendent	9,300-34,800	4600
310.	Shri G. Udaykumar	Office Superintendent	9,300-34,800	4600
311.	Smt. Uma Biswanathan	Office Superintendent	9,300-34,800	4600
312.	Shri Debasish Palit	Office Superintendent	9,300-34,800	4600
313.	Smt. R. M. Pawar	Office Superintendent	9,300-34,800	4600
314.	Smt. S. S. Parab	Office Superintendent	9,300-34,800	4600
315.	Smt. M. V. P. Khujur	Office Superintendent	9,300-34,800	4200
316.	Shri A. Sankaranarayanan	Office Superintendent	9,300-34,800	4600
317.	Smt. D. D. Mayekar	Office Superintendent	9,300-34,800	4600
318.	Smt. Chhanda Roy	Office Superintendent	9,300-34,800	4200
319.	Shri S. K. Das	Office Superintendent	9,300-34,800	4200
320.	Shri P. Mandal	Office Superintendent	9,300-34,800	4200
321.	Shri N. R. Dey	Office Superintendent	9,300-34,800	4200

322.	Shri T.K. Bose	Office Superintendent	9,300-34,800	4200
323.	Shri S. Soren	Office Superintendent	9,300-34,800	4200
324.	Shri B.N. Roy	Office Superintendent	9,300-34,800	4200
325.	Shri S. Bhattacharya	Office Superintendent	9,300-34,800	4200
326.	Shri S. K. Bepari	Office Superintendent	9,300-34,800	4200
327.	Shri P.K. Roychowdhury	Office Superintendent	9,300-34,800	4200
328.	Shri. Shyam B. Gupta	Library & Information Assistant	9,300-34,800	4200
329.	Smt. Meenakshi A	Stenographer Grade I	9,300-34,800	4600
330.	Smt T Gopalakrishnan	Stenographer Grade I	9,300-34,800	4600
331.	Smt. Sharda	Stenographer Grade I	9,300-34,800	4800
332.	Smt. Cynthia Reginald	Stenographer Grade I	9,300-34,800	4200
333.	Shri Bhagawan Dutt	Stenographer Grade I	9,300-34,800	4800
334.	Shri M. Talukdar	Stenographer Grade I	9,300-34,800	4800
335.	Shri S. Chatterjee	Stenographer Grade I	9,300-34,800	4600
336.	Smt. V. Mahalakshmi	Stenographer Grade I	9,300-34,800	4200
337.	Shri Amalendu Ranjan	Jr. Hindi Translator	9,300-34,800	4600
338.	Smt. Rekha Rani	Jr. Hindi Translator	9,300-34,800	4600
339.	Shri M. K. Pawar	Photography Assistant	9,300-34,800	4600
340.	Shri D.K. Biswas	Photography Assistant	9,300-34,800	4600
341.	Shri Swapan Das	Photography Assistant	9,300-34,800	4600
342.	Shri A. Rizwan	Photography Assistant	9,300-34,800	2800
343.	Shri P.K. Sur	Stenographer Grade II	5,200-20,200	2800

344.	Smt. A. Bose	Upper Division Clerk	5,200-20,200	2800
345.	Shri S. R. Saha	Upper Division Clerk	5,200-20,200	2800
346.	Smt. M. Ramakrishnan	Upper Division Clerk	5,200-20,200	2800
347.	Smt. P. Chakraborty	Upper Division Clerk	5,200-20,200	2800
348.	Shri B. Chakraborty	Upper Division Clerk	5,200-20,200	2800
349.	Shri Goutam Ghosh	Upper Division Clerk	5,200-20,200	2800
350.	Shri P. Malakar	Upper Division Clerk	5,200-20,200	2800
351.	Shri S. K. Haldar	Upper Division Clerk	5,200-20,200	2800
352.	Shri P. Sil	Upper Division Clerk	5,200-20,200	2800
353.	Shr. S. N. Chowdhury	Upper Division Clerk	5,200-20,200	2800
354.	Shri Suman Chatterjee	Upper Division Clerk	5,200-20,200	2800
355.	Shri P. Sarkar	Upper Division Clerk	5,200-20,200	2800
356.	Shri N. R. Haldar	Upper Division Clerk	5,200-20,200	2800
357.	Shri Amit Kumar Roy	Upper Division Clerk	5,200-20,200	2800
358.	Shri S. N. Saha	Upper Division Clerk	5,200-20,200	2800
359.	Shri S. L. Hansda	Upper Division Clerk	5,200-20,200	2800
360.	Shri Kajol Sarkar	Upper Division Clerk	5,200-20,200	2800
361.	Shri A. K. Sahoo	Upper Division Clerk	5,200-20,200	2800
362.	Shri A. K. Ghosh	Upper Division Clerk	5,200-20,200	2800
363.	Shri Ajay Kumar	Upper Division Clerk	5,200-20,200	2800
364.	Shri S. Majumdar	Upper Division Clerk	5,200-20,200	2800
365.	Shri R. Prasad	Upper Division Clerk	5,200-20,200	2800

366.	Shri A. Pal	Upper Division Clerk	5,200-20,200	2800
367.	Shri P. G. Sarkar	Upper Division Clerk	5,200-20,200	2800
368.	Shri Prasit Ghosh	Upper Division Clerk	5,200-20,200	2800
369.	Shri S. Halder	Upper Division Clerk	5,200-20,200	2800
370.	Smt. R. Akhtar	Upper Division Clerk	5,200-20,200	2800
371.	Shri Kishor Kumar	Upper Division Clerk	5,200-20,200	2400
372.	Shri Giriraj Singh	Upper Division Clerk	5,200-20,200	2400
373.	Ms. R. Geetha	Upper Division Clerk	5,200-20,200	2400
374.	Shri Shiv Lal Meena	Upper Division Clerk	5,200-20,200	2400
375.	Smt. S. Niranjana	Upper Division Clerk	5,200-20,200	2400
376.	Shri N. V. Saravanan	Upper Division Clerk	5,200-20,200	2400
377.	Smt. Sangeetha Sridharan	Upper Division Clerk	5,200-20,200	2400
378.	Shri V. Mani	Upper Division Clerk	5,200-20,200	2400
379.	Smt. V. Geetha	Upper Division Clerk	5,200-20,200	2400
380.	Shri Mukesh Kr. Sinha,	Upper Division Clerk	5,200-20,200	2400
381.	Shri Ravi Kant	Upper Division Clerk	5,200-20,200	2400
382.	Shri Ashok Kharat,	Upper Division Clerk	5,200-20,200	2400
383.	Shri Giridharilal	Upper Division Clerk	5,200-20,200	2400
384.	Shri B. Prakash	Upper Division Clerk	5,200-20,200	2400
385.	Shri S. Chakraborty	Upper Division Clerk	5,200-20,200	2400
386.	Shri Dipankar Bala	Upper Division Clerk	5,200-20,200	2400
387.	Shri Rajeev Ranjan	Upper Division Clerk	5,200-20,200	2400

388.	Shri T. Mondal	Upper Division Clerk	5,200-20,200	2400
389.	Smt. Ila Rani Kujur	Upper Division Clerk	5,200-20,200	2400
390.	Shri Niloy Polley	Upper Division Clerk	5,200-20,200	2400
391.	Smt. Smritikana Das	Upper Division Clerk	5,200-20,200	2400
392.	Shri Arvind Soni	Upper Division Clerk	5,200-20,200	2400
393.	Mrs. Iti Nandi	Upper Division Clerk	5,200-20,200	2400
394.	Shri T. K. Banerjee	Lower Division Clerk	5,200-20,200	2800
395.	Shri U. Mohis	Lower Division Clerk	5,200-20,200	2000
396.	Miss S. Mallick	Lower Division Clerk	5,200-20,200	2000
397.	Shri B. Debnath	Lower Division Clerk	5,200-20,200	2000
398.	Shri Amit Kr. Sinha	Lower Division Clerk	5,200-20,200	2000
399.	Shri. Kedar Lal	Lower Division Clerk	5,200-20,200	2000
400.	Shri Sauvik Biswas	Lower Division Clerk	5,200-20,200	2000
401.	Smt. A Laha	Lower Division Clerk	5,200-20,200	2000
402.	Kum. S. Poddar	Lower Division Clerk	5,200-20,200	2000
403.	Shri Avijit Das	Lower Division Clerk	5,200-20,200	2000
404.	Smt. R. Kanchana	Lower Division Clerk	5,200-20,200	2000
405.	Smt. K. P. Nalini	Lower Division Clerk	5,200-20,200	2000
406.	Shri Baljeet Kumar	Lower Division Clerk	5,200-20,200	2000
407.	Shri Arun Mehra	Lower Division Clerk	5,200-20,200	2000
408.	Smit. Anita Negi	Lower Division Clerk	5,200-20,200	2000
409.	Shri Ashok Kumar	Lower Division Clerk	5,200-20,200	2000

410.	Miss Sonia Kalia	Lower Division Clerk	5,200-20,200	2000
411.	Smt. Seema Chandra	Lower Division Clerk	5,200-20,200	2000
412.	Shri Anupam Mishra	Lower Division Clerk	5,200-20,200	2000
413.	Smt. Vidhya Parvathy	Lower Division Clerk	5,200-20,200	2000
414.	Smt. Savita Gusain	Lower Division Clerk	5,200-20,200	2000
415.	Smt. Manisha Sharma	Lower Division Clerk	5,200-20,200	2000
416.	Smt. K.E. Shoba	Lower Division Clerk	5,200-20,200	1900
417.	Smt. K. Rajeshwari	Lower Division Clerk	5,200-20,200	1900
418.	Shri B. Sathish Kumar	Lower Division Clerk	5,200-20,200	1900
419.	Smt. C. Devi	Lower Division Clerk	5,200-20,200	1900
420.	Smt. M. Kousalya	Lower Division Clerk	5,200-20,200	1900
421.	Shri Sumrat Lal	Lower Division Clerk	5,200-20,200	1900
422.	Shri B. Toppo	Lower Division Clerk	5,200-20,200	1900
423.	Shri T. Rajendran	Lower Division Clerk	5,200-20,200	1900
424.	Shri Shambhu S. Prasad	Hindi Typist	5,200-20,200	2000
425.	Shri Rakesh Khandelwal	Data Entry Operator	5,200-20,200	1900
426.	Shri Gautam Kumar	Data Entry Operator	5,200-20,200	1900
427.	Shri Saket Kumar	Data Entry Operator	5,200-20,200	1900
428.	Shri Dinesh Kumar	Data Entry Operator	5,200-20,200	1900
429.	Shri Kaushal K. Ranjan	Data Entry Operator	5,200-20,200	1900
430.	Shri Maneedev Kumar	Data Entry Operator	5,200-20,200	1900
431.	Shri Hans Raj Gupta	Data Entry Operator	5,200-20,200	1900
432.	ShriChandan Kumar	Data Entry Operator	5,200-20,200	1900

433.	Shri Lalit Kumar	Data Entry Operator	5,200-20,200	1900
434.	Shri Joginder	Data Entry Operator	5,200-20,200	1900
435.	Shri Ramejious Tete	Multi-Tasking Staff	5200-20200	2400
436.	Smt. Sumita Ghosh	Multi-Tasking Staff	5200-20200	2400
437.	Shri Sailewar Mukherjee	Multi-Tasking Staff	5200-20200	2400
438.	Shri Nemai Chakraborty	Multi-Tasking Staff	5200-20200	2400
439.	Shri Subod C. Majumder	Multi-Tasking Staff	5200-20200	2400
440.	Shri Anrudh Das	Multi-Tasking Staff	5200-20200	2400
441.	Shri Anup K. Biswas	Multi-Tasking Staff	5200-20200	2400
442.	Shri Madhab P. Mandal	Multi-Tasking Staff	5200-20200	2400
443.	Shri Rajendra Mukhi	Multi-Tasking Staff	5200-20200	2400
444.	Shri Hara Naskar	Multi-Tasking Staff	5200-20200	2400
445.	Shri R. N. Chakraborty	Multi-Tasking Staff	5200-20200	2400
446.	Shri C.G.Ambare	Multi-Tasking Staff	5200-20200	2000
447.	Smt. E. Shanthi	Multi-Tasking Staff	5200-20200	2000
448.	Shri S.P. Damale	Multi-Tasking Staff	5200-20200	2000
449.	Shri Harish V Parmar	Multi-Tasking Staff	5200-20200	2000
450.	Shri Hiralal V Solanki	Multi-Tasking Staff	5200-20200	2000
451.	Shri Gobinda Lal Maity	Multi-Tasking Staff	5200-20200	2000
452.	Shri Amal Kumar Basak	Multi-Tasking Staff	5200-20200	2000
453.	Shri Sanatan Naskar	Multi-Tasking Staff	5200-20200	2000
454.	Shri Ramesh Prasad	Multi-Tasking Staff	5200-20200	2000
455.	Shri Sankar Saha	Multi-Tasking Staff	5200-20200	2000
456.	Shri Lakhan Lal Orao	Multi-Tasking Staff	5200-20200	2000
457.	Shri Swapan Kumar	Multi-Tasking Staff	5200-20200	2000

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458.	Shri Tarun Kumar Das	Multi-Tasking Staff	5200-20200	2000
459.	Shri Suresh Saha	Multi-Tasking Staff	5200-20200	2000
460.	Shri Amit Kumar Poddar	Multi-Tasking Staff	5200-20200	2000
461.	Shri Raj Kumar	Multi-Tasking Staff	5200-20200	1900
462.	Shri Praveen Kumar	Multi-Tasking Staff	5200-20200	1900
463.	Shri Vijay Kumar	Multi-Tasking Staff	5200-20200	1900
464.	Shri Manoj Kumar	Multi-Tasking Staff	5200-20200	1900
465.	Shri Maha Singh	Multi-Tasking Staff	5200-20200	1900
466.	Shri .G . Rajl	Multi-Tasking Staff	5200-20200	1900
467.	Smt. A. Vidyavathi	Multi-Tasking Staff	5200-20200	1900
468.	Shri Biswajit Biswas	Multi-Tasking Staff	5200-20200	1900
469.	Shri Sudhakar Tiwari	Multi-Tasking Staff	5200-20200	1900
470.	Shri Baidul Haque	Multi-Tasking Staff	5200-20200	1900
471.	Shri .N .S . Sushil Kumar	Multi-Tasking Staff	5200-20200	1900
472.	Smt. D . Usha	Multi-Tasking Staff	5200-20200	1900
473.	Shri Abdul Sardar Khan	Multi-Tasking Staff	5200-20200	1900
474.	Smt. Rupa Devi	Multi-Tasking Staff	5200-20200	1900
475.	Shri Bablu Das	Multi-Tasking Staff	5200-20200	1900
476.	Shri Budhi Ram Hansda	Multi-Tasking Staff	5200-20200	1900
477.	Shri Ajit Ram	Multi-Tasking Staff	5200-20200	1900
478.	Shri Sudip Karmakar	Multi-Tasking Staff	5200-20200	1900
479.	Shri Tarak Sen	Multi-Tasking Staff	5200-20200	1900
480.	Shri Benu Nayak	Multi-Tasking Staff	5200-20200	1900
481.	Shri Raja Thakur	Multi-Tasking Staff	5200-20200	1900
482.	Shri Sunil Kumar Dutta	Multi-Tasking Staff	5200-20200	1900
483.	Smt. Juthika Majumdar	Multi-Tasking Staff	5200-20200	1900

484.	Shri Ajay Kumar	Multi-Tasking Staff	5200-20200	1800
485.	Shri Ghansyam Lal	Multi-Tasking Staff	5200-20200	1800
486.	Shri Ashok Kapar	Multi-Tasking Staff	5200-20200	1800
487.	Shri T. Sasikumar	Multi-Tasking Staff	5200-20200	1800
488.	Shri G. Karlkalan	Multi-Tasking Staff	5200-20200	1800
489.	Shri JitendraMakwana	Multi-Tasking Staff	5200-20200	1800
490.	Shri Biram Kumar Pandit	Multi-Tasking Staff	5200-20200	1800
491.	Shri D. Babu	Multi-Tasking Staff	5200-20200	1800

## Budget allocated to each agencies (particular of all plans etc..)

**(xi) THE BUDGET ALLOCATED TO EACH OF ITS AGENCY, INDICATING THE PARTICULARS OF ALL PLANS, PROPOSED EXPENDITURES AND REPORTS ON DISBURSEMENTS MADE**

This is as per the budget sanctioned by the Government of India, Ministry of Commerce and Industry, Department of Industrial Policy and Promotion (DIPP), New Delhi.

### Budget Estimates 2013-2014

<b>3475 Other General Economic Services (Major Head)</b>		<b>(In Thousands of Rupees)</b>	
<b>01</b>	<b>Controller General of Patents, Designs and Trade Marks (Subhead)</b>	<b>Plan</b>	<b>Non-Plan</b>
01.01	General		
01.01.01	Salaries	--	271800
01.01.03	Overtime Allowance (OTA)	--	100
01.01.06	Medical Treatment	--	3000
01.01.11	Domestic Travel Expenses	--	7500
01.01.12	Foreign Travel Expenses	--	3500
01.01.13	Office Expenses	--	75000
01.01.14	Rents, Rates and Taxes	--	2000
01.01.16	Publications	--	2000
01.01.17	Banking Cash Transaction Tax	--	--
01.01.28	Professional Services	--	1000
<b>01.99</b>	<b>Information Technology</b>		
01.99.13	Office Expenses	--	--
01.99.50	Other charges	--	2000

	<b>Total</b>		<b>367900</b>
<b>08</b>	<b>Modernization &amp; Strengthening of Intellectual Property Office (Subhead)</b>		
08.00	<b>Dummy</b>		
08.00.01	Salaries	160000	--
08.00.13	Office Expenses	60000	--
08.00.20	Other Administrative Expenses	60000	--
08.00.50	Other Charges	30000	--
<b>08.99</b>	<b>Information Technology</b>		
08.99.13	Office Expenses	160000	--
	<b>Total</b>	<b>470000</b>	<b>--</b>

#### Budget Estimates 2013-2014

<b>4059 Capital Outlay on Public Works (Major Head)</b>		<b>(In Thousands of Rupees)</b>	
<b>08</b>	<b>Modernization &amp; Strengthening of Intellectual Property Office (Subhead)</b>	<b>Plan</b>	<b>Non-Plan</b>
08.00	Nil		
008.00.53	Major Works	10000	--
	<b>Total</b>	<b>10000</b>	<b>--</b>

**Manner of execution of subsidy programmes  
including the amount allocated & other  
details of beneficiaries**

**(xii) THE MANNER OF EXECUTION OF SUBSIDY PROGRAMME, INCLUDING THE AMOUNTS  
ALLOCATED AND THE DETAILS OF BENEFICIARIES OF SUCH PROGRAMMES**

NIL

# Particulars of recipients of concessions, permits or authority granted

(xiii) PARTICULARS OF RECIPIENTS OF CONCESSIONS, PERMITS OR AUTHORISATIONS  
GRANTED BY IT

NIL

## Information available in electronic form

### (xiv) DETAILS IN RESPECT OF THE INFORMATION, AVAILABLE TO OR HELD BY IT, REDUCED IN AN ELECTRONIC FORM

Information to the maximum possible extent has been made available online to the public viz. information relating to patent applications, status of the applications, examination reports and other documents. Processing of a patent application is a multi-stage process, involving filing of an application, electronic data processing, verification, screening and classification, publication, examination, pre-grant opposition, grant/refusal (see [www.ipindia.nic.in](http://www.ipindia.nic.in)). Some key information available in electronic form has been noted as under:

- [Patent Applications & Related Documents\(IPAIRS Version 2.0\)](#)
- [Design Applications & Related Documents\(Indian Design Information Retrieval System\)](#)
- [Patent Journal](#)
- [IP Acts & Rules](#)
- [Annual Reports](#)
- [Guidelines for Examination of Biotechnology Applications for Patent](#)
- [Guidelines for Processing of Patent Applications relating to Traditional Knowledge and Biological Material](#)
- [Manual of Patent Office Practice and Procedure](#)
- [Manual of Designs Practice and Procedure](#)
- [Revised Report of the Technical Expert Group on Patent Law Issues](#)
- [Patent Register](#)
- [Register of Patent Agents](#)
- [MoU on Bilateral cooperation](#)
- [International Non Proprietary Names \(INN\)](#)
- [Reservation Rosters of Officers and Employees](#)

# Particulars of the facilities available to citizen for obtaining information

**(xv) THE PARTICULARS OF FACILITIES AVAILABLE TO CITIZENS FOR OBTAINING INFORMATION, INCLUDING THE WORKING HOURS OF LIBRARY OR READING ROOM, IF MAINTAINED FOR PUBLIC USE:**

## **Public Search Engine for Patent (IPAIRS Version 2.0)**

Current version of search engine is basically a structured search i.e. interface providing pre-defined Indexed fields for searching in the database. This version has been improved over the previous version to provide:

- Increased no. of fields
- Combination of Search fields
- Inclusion of operators
- Distinct (non-repetitive) results
- Detailed information of Patents (01/01/1995 onwards)

## **Indian Design Information Retrieval System**

A public search system has been provided on the official website of the IPO ([www.ipindia.nic.in](http://www.ipindia.nic.in)) for retrieving the information about design applications.

## **WIPO Depository Library**

WIPO Depository Library serves as reference sources for the general public. WIPO is the world's most comprehensive source of data on the intellectual property (IP) system, as well as of empirical studies, reports and factual information on IP. Those wishing to consult WIPO publications may visit the libraries located in the Patent Office at all four locations.

## **Information relating to Patents under Section 153**

At the request of a person, the Controller provides the following information regarding a patent or an application for a patent. Separate requests shall be made in respect of each item of information required. The fee payable on a request to be made shall be set out in the First Schedule (see Entry No. 44 given below).

- as to when a Complete Specification following a Provisional Specification has been filed or an Application for Patent is deemed to be abandoned;
- as to when the information under Section 8 has been filed;
- as to when Publication of Application has been made under Section 11 A;
- as to when an Application has been withdrawn under Section 11B;
- as to when a request for examination has been made under Section 11B;
- as to when the examination report has been issued under Section 12;
- as to when an Application for Patent has been refused;
- as to when a Patent has been granted;
- as to when a renewal fee has been paid;
- as to when the term of a Patent has expired or shall expire;
- as to when an entry has been made in the Register or Application has been made for the making of such entry; or
- as to when any Application is made or action taken involving an entry in the Register, publication in the Official Journal or otherwise, if the nature of the Application or action is specified in the request.

## **Other Information**

For the purpose of imparting knowledge with regard to filing of Patent & Designs applications, free information booklets are distributed to the general public (also available on official website [www.ipindia.nic.in](http://www.ipindia.nic.in)). This booklet contains relevant information for filing & further processing of patents applications. For those who want to

take the help of registered Patent Agents to act on behalf of the applicants in filing of Patent and Designs applications, names of the registered Patent Agents are given in the official website ([www.ipindia.nic.in](http://www.ipindia.nic.in)).

Additionally, members of the public may obtain direct preliminary information on the necessary formalities for filing patent & design applications and or other details by visiting any of the patent offices in person. The above services, including library facilities, are available in the office on working days (Monday to Friday) during 9:30 AM to 6:00 PM. The complete information about office is available in the official website ([www.ipindia.nic.in](http://www.ipindia.nic.in)).

**For the knowledge of the the public, the prescribed fees charged under the law on different proceedings on patents and designs are given below:**

**PATENTS:**

THE FIRST SCHEDULE (See Rule 7)

**FEES**

No. of entry	On what payable	No. of relevant Form	For e-filing		For physical filing		
			For natural person (s)	For person other than natural person(s) either alone or jointly with natural person(s)	For natural person (s) with ten percent additional fee	For person other than natural person(s) either alone or jointly with natural person(s) with ten percent additional fee	
				For	For	For	For



	having up to 10 claims –  (i) for each sheet of specification in addition to 30;  (ii) for each claim in addition to 10.		(i) 160  (ii) 320	(i) 400  (ii) 800	(i) 800  (ii) 1,600	(i) 176  (ii) 352	(i) 440  (ii) 880	(i) 880  (ii) 1760
3	On filing a statement and undertaking under section 8.	3	No fee	No fee	No fee	No fee	No fee	No fee
4	On request for extension of time under sections 53(2) and 142(4), rules 13(6), 80(1 A) and 130.	4	480 per month	1200 per month	2400 per month	528 per month	1320 per month	2640 per month
5	On filing a declaration as to inventorship under rule 13(6).	5	No fee	No fee	No fee	No fee	No fee	No fee
6	On application for postdating	-	800	2000	4000	880	2200	4400
7	On application for	-	800	2000	4000	880	2200	4400

	deletion of reference under section 19(2).							
8	(i) On claim under section 20(1);	6	800	2000	4000	880	2200	4400
	(ii) On request for direction under section 20(4) or 20(5).	6	800	2000	4000	880	2200	4400
9	(i) On filing representation opposing grant of patent under section 25(1);	7 A	No fee					
	(ii) On notice of opposition to grant of patent under section 25(2).	7	2400	6000	12000	2640	6600	13200
10	On giving notice that hearing before Controller shall be attended under rule 62(2).	-	1500	3750	7500	1650	4125	8250
11	On	8	800	2000	4000	880	2200	4400

	application under sections 28(2), 28(3) or 28(7).							
12	Request for publication under section 11A (2) and rule 24A.	9	2500	6250	12500	2750	6875	13750
13	Application for withdrawing the application under section 11B (4) and rule 26(1) before publication of the application .	-	1600	4000	8000	1760	4400	8800
14	On request for examination of application for patent –  (a) under section 11B and rule 24(1);  (b) under rule 20(4)(ii).	18	4000 5600	10000 14000	20000 28000	4400 6160	11000 15400	22000 30800
15	On	10	2400	6000	12000	2640	6600	13200

	application under section 44 for amendment of patent.							
16	On application for directions under section 51(1) or 51(2).	11	2400	6000	12000	2640	6600	13200
17	On request for grant of a patent under sections 26(1) and 52(2).	12	2400	6000	12000	2640	6600	13200
18	On request for converting a patent of addition to an independent patent under section 55(1).	-	2400	6000	12000	2640	6600	13200
19	For renewal of a patent under section 53-							
(i)	before the expiration of the 2 <sup>nd</sup> year from the date of patent in respect of	-	800	2000	4000	880	2200	4400

	3 <sup>rd</sup> year;							
(ii)	before the expiration of the 3 <sup>rd</sup> year from the date of patent in respect of 4 <sup>th</sup> year;	-	800	2000	4000	880	2200	4400
(iii)	before the expiration of the 4 <sup>th</sup> year from the date of patent in respect of 5 <sup>th</sup> year;	-	800	2000	4000	880	2200	4400
(iv)	before the expiration of the 5 <sup>th</sup> year from the date of patent in respect of 6 <sup>th</sup> year;	-	800	2000	4000	880	2200	4400
(v)	before the expiration of the 6 <sup>th</sup> year from the date of patent in respect of 7 <sup>th</sup> year;	-	2400	6000	12000	2640	6600	13200
(vi)	before the expiration of the 7 <sup>th</sup> year from the date of patent in respect of 8 <sup>th</sup> year;	-	2400	6000	12000	2640	6600	13200
(vii)	before the expiration of the 8 <sup>th</sup> year from the date of	-	2400	6000	12000	2640	6600	13200

	patent in respect of 9 <sup>th</sup> year;							
(viii)	before the expiration of the 9 <sup>th</sup> year from the date of patent in respect of 10 <sup>th</sup> year;	-	2400	6000	12000	2640	6600	13200
(ix)	before the expiration of the 10 <sup>th</sup> year from the date of patent in respect of 11 <sup>th</sup> year;	-	4800	12000	24000	5280	13200	26400
(x)	before the expiration of the 11 <sup>th</sup> year from the date of patent in respect of 12 <sup>th</sup> year;	-	4800	12000	24000	5280	13200	26400
(xi)	before the expiration of the 12 <sup>th</sup> year from the date of patent in respect of 13 <sup>th</sup> year;	-	4800	12000	24000	5280	13200	26400
(xii)	before the expiration of the 13 <sup>th</sup> year from the date of patent in respect of 14 <sup>th</sup> year;	-	4800	12000	24000	5280	13200	26400
(xiii)	before the expiration of the 14 <sup>th</sup>	-	4800	12000	24000	5280	13200	26400

	year from the date of patent in respect of 15 <sup>th</sup> year;							
(xiv )	before the expiration of the 15 <sup>th</sup> year from the date of patent in respect of 16 <sup>th</sup> year;	-	8000	20000	40000	8800	22000	44000
(xv)	before the expiration of the 16 <sup>th</sup> year from the date of patent in respect of 17 <sup>th</sup> year;	-	8000	20000	40000	8800	22000	44000
(xvi )	before the expiration of the 17 <sup>th</sup> year from the date of patent in respect of 18 <sup>th</sup> year;	-	8000	20000	40000	8800	22000	44000
(xvii )	before the expiration of the 18 <sup>th</sup> year from the date of patent in respect of 19 <sup>th</sup> year;	-	8000	20000	40000	8800	22000	44000
(xvii i)	before the expiration of the 19 <sup>th</sup> year from the date of patent in respect of 20 <sup>th</sup> year;	-	8000	20000	40000	8800	22000	44000

20	On application for amendment of application for patent or complete specification or other related documents under section 57-	13						
(i)	before grant of patent		800	2000	4000	880	2200	4400
(ii)	after grant of patent		1600	4000	8000	1760	4400	8800
(iii)	where amendment is for changing name or address or nationality or address for service.		320	800	1600	352	880	1760
21	On notice of opposition to an application under sections 57(4), 61(1) and 87(2) or to surrender a patent under section 63(3) or to a request under	14	2400	6000	12000	2640	6600	13200

	section 78(5).							
22	On application for restoration of a patent under section 60.	15	2400	6000	12000	2640	6600	13,200
23	Additional fee for restoration .	-	4800	12000	24000	5280	13200	26400
24	On notice of offer to surrender a patent under section 63.	--	1000	2500	5000	1100	2750	5500
25	On application for the entry in the register of patents of the name of a person entitled to a patent or as a share or as a mortgage or as licensee or as otherwise or for the entry in the register of patents of notification of a document	16	1600 (In respect of each patent)	4000 (In respect of each patent)	8,000 (In respect of each patent)	1760 (In respect of each patent)	4400 (In respect of each patent)	8,800 (In respect of each patent)

	under section 69(1) or 69(2) and rules 90(1) or 90(2).							
26	On application for alteration of an entry in the register of patent or register of patent agent under rule 94(1) or rule 118(1).	--	320	800	1600	352	880	1,760
27	On request for entry of an additional address for service in the Register of Patents under rule 94(3).	--	800	2000	4000	880	2200	4,400
28	On application for compulsory license under sections 84(1), 91(1), 92(1) and 92A.	17	2400	6000	12000	2640	6600	13200
29	On application for	19	2400	6000	12000	2640	6600	13200

	revocation of a patent under section 85(1).							
30	On application for revision of terms and conditions of licence under section 88(4).	20	2400	6000	12000	2640	6600	13200
31	On request for termination of compulsory licence under section 94.	21	2400	6000	12000	2640	6600	13200
32	On application for registration as a patent agent under rule 109(1) or 112.	22	3200	-	-	3520	-	-
33	On request for appearing in the qualifying examination under rule 109(3).	--	1600	-	-	1760		-
34	For continuance of the name of a							

	person in the register of patent agent-	-	800	-	-	880	-	-
	(i) for the 1 <sup>st</sup> year to be paid along with registration;	-	800	-	-	880	-	-
	(ii) for every year excluding the 1 <sup>st</sup> year to be paid on the 1 <sup>st</sup> April in each year.							
35	On application for duplicate certificate of patent agent under rule 111A.	--	1600	-	-	1760		-
36	On application for restoration of the name of a person in the register of patent agents under rule 117(1).	23	1600 (Plus continuation fee under entry number 34)	-	-	1760 (Plus continuation fee under entry number 34)	-	-
37	On a request for	--	800	2000	4000	880	2200	4400

	correction of clerical error under section 78(2).							
38	On application for review or setting a side the decisions or under of the controller under section 77(1) (f) or 77(1) (g).	24	1600	4000	8000	1760	4400	8800
39	On application for permission for applying patent outside India under section 39 and rule 71(1).	25	1600	4000	8000	1760	4400	8800
40	On application for duplicate patent under section 154 and rule 132.	--	1600	4000	8000	1760	4400	8800
41	On request for certified copies under	--	1000 (up to 30 pages and thereafte	2500 (up to 30 pages and,	5000 (up to 30 pages and,	1100 (up to 30 pages and, thereafte	2750 (up to 30 pages and,	5500 (up to 30 pages and,

	section 72 or for certificate under section 147 and rule 133.		r, 30 for each extra page)	thereafter, 75 for each extra page)	thereafter, 150 for each extra page thereafter)	r, 30 for each extra page)	thereafter, 75 for each extra page)	thereafter, 150 for each extra page thereafter)
42	For certifying office copies, printed each.	--	800	2000	4000	880	2200	4400
43	On request for inspection of register under section 72, inspection under rule 27 or rule 74 A.	--	320	800	1600	352	880	1760
44	On request for information under sections 127, 132 and 153 and rule 135.	--	480	1200	2400	528	1320	2640
45	On form of authorization of patent agent.	26	No fee	No fee	No fee	No fee	No fee	No fee
46	On petition not otherwise provided for.	--	1600	4000	8000	1760	4400	8800
47	For supplying of	--	8	8	8	8	8	8

	photocopies of the documents per page.							
48	Transmittal fee for International application	--	3200	8000	16000	3250	8800	17600
49	For preparation of certified copy of priority document and for transmission of the same to the International Bureau of World Intellectual Property Organisation.	--	1000 (up to 30 pages and thereafter, 30 for each extra page)	2500 (up to 30 pages and, thereafter, 75 for each extra page)	5000 (up to 30 pages and, thereafter, 150 for each extra page)	1100 (up to 30 pages and, thereafter, 30 for each extra page)	2750 (up to 30 pages and, thereafter, 75 for each extra page)	5500 (up to 30 pages and, thereafter, 150 for each extra page)
50	On statement regarding working of a patented invention on a commercial scale in India under section 146(2) and rule 131(1).	27	No fee	No fee	No fee	No fee	No fee	No fee

## THE FIFTH SCHEDULE

[see Rules 1992), 19A(1)(b), 19(B)(12), 19H, 19K(5)]

Sl No.	On what payable (Relevant provision of Patents Rules, 2003, if any)	Relevant Rule of regulations under the Treaty	For Natural person (in Rs.)	Other than natural person either alone or jointly with natural person (in Rs.)
(1)	(2)	(3)	(4)	(5)
1.	Search fee	Rule 16.1(a)	2,500	10,000
2.	Additional fee under rule 19B(5)	Rule 40.2	2,500	10,000
3.	Protest fee under rules 19B(5) and 19J(5)	Rules 40.2(e) and 68.3(e)	1,000	4,000
4.	Preliminary Examination fee	Rule 58.1	3,000	12,000
5.	Additional fee under rule 19J(5)	Rule 68.3	3,000	12,000
6.	Preliminary Examination fee, if the International Search Report was prepared by the Indian International Searching Authority		2,500	10,000
7.	Additional fee under rule 19J(5), if the International Search Report was prepared by the Indian International Searching Authority			
8.	Handling fee to be paid to IB	Rule 57	As specified in the schedule of fee annexed to the regulations made under the Treaty	
9.	Late furnishing fee	Rule 13ter.1(c), 13ter.2, 12.3(e),	1,000	4,000

		12.4(e)		
10.	Late payment fee	Rule 58bis.2, 16bis.2	In accordance with the regulations made under the Treaty	
11.	Copy of results of earlier search and of earlier application	12bis.1(c)	1,000	4,000

## FOR DESIGNS:

The First Schedule (See rule 5)

1.	1. On application for registration of design under sections 5 and 44.	1000.00	1
2.	On claim under section 8(1) to proceed as an applicant or joint applicant.	500.00	2
3.	On application for extension of copy right 3 under section 11(2).	2000.00	3
4.	On application for restoration of lapsed design under section 12(2).	1000.00	4
5.	Additional fee for restoration.	1000.00	-
6.	Inspection of registered design under section 17(1).	500.00	5
7.	On request for information of design when registration no. given under Section 18.	500.00	6
8.	On request for information of design when registration no. not given.	1000.00	7
9.	On petition for cancellation of design under section 19.	1500.00	8
10.	Notice of intended exhibition or publication of an unregistered design under section 21.	500.00	9
11.	Application for registration of a document in Register of Design under section 30(3), -in respect of one design.	500.00	10
	for each additional design.	200.00	

12.	On application for entry of name of proprietor or part proprietor in Register of Design under section 30,-in respect of one design.  For each addition design	500.00  200.00	11
13.	On application for entry of mortgage or license in Register of designs under Section 30, in respect of one Design  For each additional Design	500.00  200.00	12
14.	Application for entry of notification of a document in the Register of Design under section 30 and rule 37, - in respect of one design.  for each additional design.	500.00  200.00	13
15.	On request for correction of clerical error under section 29.	500.00	14
16.	On request for certificate under section 26 and rule 41	500.00	15
17.	On application for certified copy of registered design under section 17(2)	500.00	16
18.	On application for rectification of Register of Design under section 31.	500.00	17
19.	On application for extension of time for filing priority document under rule 15.	200.00 (per month)	18
20.	On notice of opposition under rule 40.	100.00	19

21.	Notice of intention to attend hearing under rules 29 and 40.	500.00	20
22.	Form for authorization of agent or other person.	-	21
23.	On request to alter name or address or address for Service in the Register of Design under rule 31.	200.00	22
24.	On request for entries of two addresses in the Register of Design.	200.00	23
25.	On petition under rule 46 for amendment of any document.	500.00	-
26.	On petition under rule 47 for enlargement of time.	500.00	-
27.	Inspection of Register of Design under rule 38 (in respect of each design).	250.00	-

## Name, Designation and other particulars of the public information officers

**(xvi) THE NAMES, DESIGNATIONS AND OTHER PARTICULARS OF THE  
APPELLATE AUTHORITY AND THE PUBLIC INFORMATION OFFICERS**

<b>Name of the Office &amp; address</b>	<b>Officer under RTI</b>	<b>Name and Designation</b>	<b>Phone No., Fax No. and e-mail address</b>
Office of the Controller General of Patents, Designs & Trade Marks (CGPDTM)  Boudhik Sampada Bhawan,  S. M. Road, Antop Hill,  Mumbai - 400 037	Appellate Authority	Sh. A. T. Patre  DC	Ph. No 022-24123311  Fax No. 022-24172288  Email: atpatre.ipo@nic.in
	Central Public Information Officer	Dr. Suneeta N. Betgeri,  AC	Ph. No.022-24144127 suneetanb.ipo@nic.in
	Central Assistant Public Information Officer	Shri S. P. Gurav,  Office Superintendent	spgurav.ipo@nic.in
Patent Office, Intellectual Property Office Building, CP-2 Sector V, Salt Lake City, Kolkata- 700091	Appellate Authority	Dr. Amitava Chakraborti DC	Ph. No. 033-23671987 Fax No. 033-2367198  Email: a.chakaraborti@nic.in
	Central Public Information Officer	Shri Jayant Anand  AC	Ph. No. 033-23671943  Fax No. 033-23671988

			Email: jayant.anand@nic.in
	Central Assistant Public Information Officer	Shri T. K. Bose Office Superintendent	
Patent Office, Intellectual Property Office Building, Plot No. 32, Sector 14, Dwarka, New Delhi-110075	Appellate Authority	Dr. K. S. Kardam Senior Joint Controller of Patents & Designs	Ph. No. 011-28034310 Fax No. 011-28034315 Email: <a href="mailto:kardam.ks@nic.in">kardam.ks@nic.in</a>
	Central Public Information Officer	Dr. Usah Rao AC	Ph. No. 011-25300211 Fax No. 011-28034315 Email: drusharao.ipo@nic.in
	Central Assistant Public Information Officer	Shri Pritam Singh Office Superintendent	Ph. No. 011-25300272 <a href="mailto:gpm2delhi.ipo@nic.in">gpm2delhi.ipo@nic.in</a>
Patent Office, Boudhik Sampada Bhawan, S. M. Road, Antop Hill, Mumbai – 400 037	Appellate Authority	Dr. S. S. Singh DC	Ph. No. 022-24153651 Fax No. 022-24130387 Email: ss.singh@nic.in
	Central Public Information Officer	Sh. N. Ramchander AC	Ph. No. 022-24172945 Fax No. 022-24156392 Email: gpmmmum.ipo@nic.in, nrchander.ipo@nic.in
	Central Assistant Public Information Officer	Smt. S. S. Parab Office	parab.ipo@nic.in

	Officer	Superintendent	
Patent Office, Intellectual Property Office Building, G.S.T. Road, Guindy, Chennai- 600032	Appellate Authority	Sh. R Devan  DC	Ph. No. 044-22502080 Fax No. 044-22502066  Email: gautam.ipo@nic.in
	Central Public Information Officer	Shri Soumen Das AC	Ph. No. 044-2250 2081  Fax No. 044-22502066  Email: sdas.ipo@nic.in
	Central Assistant Public Information Officer	Smt. V. Mahalakshmi  Stenographer Grade-I	

## Such other information as may be prescribed

### (xvii) SUCH OTHER INFORMATION AS MAY BE PRESCRIBED

**The Patents Act, 1970 has special provisions with respect to the following types of information:**

- The contents of a patent application shall not ordinarily be open to the public upto 18 months till it is published [see sub-section (1) of Section 11-A of the Patents Act, 1970 (as amended)], unless an applicant makes a request for early publication [see sub-section (2) of Section 11-A of the Patents Act, 1970 (as amended)] and the application is published in the official journal of the Patent Office.
- The contents of an application (Patent or Designs) relating to Defence of India and secrecy directions imposed by the competent authority of the Ministry of Defence is not open to public till the secrecy direction is withdrawn [for patent application see sub-section (1) of Section 35 of the Patents Act, 1970 (as amended)].
- The reports of examiners to the Controller under the patent law are not open for public inspection and are not published and such reports shall not be liable to production and inspection in any legal proceeding unless the court certifies that the production or inspection is desirable in the interest of justice [see Section 144 of the Patents Act, 1970 (as amended)].

### **Annual Report**

Information which is part of an under preparation Annual Report of the Controller General of Patents, Designs and Trade Marks that is yet to be placed before the Parliament is not open to public. Annual Reports are made available on the official website upon publication ([www.ipindia.nic.in](http://www.ipindia.nic.in)).

**Application for seeking information  
(The Right to Information Act, 2005)**

For making any query under the Right to Information Act, 2005 concerning patent information covering Section 153 of the Patents (Amendment) Act, 2005 read with Rule 134 of the Patent (Amendment) Rules, 2006, the applicant has to pay additional fees as applicable under the Patents Act. The details of the Patent and Design fees under different proceedings are given above in the first schedule. Similar is the case for Designs.

**Form to be filled in for making an application under the RTI Act, 2005:**

To,  
The Central Public Information Officer,  
The Patent Office .....

<b>Name of the applicant</b>	
<b>Address of the applicant</b>	
<b>Telephone</b>	
<b>Fax</b>	
<b>Email</b>	
<b>Details of Information Required :</b> a. <i>Whether information required is one prescribed in Section 153 of the patents Act read with Rule 134 of the Patents Rule as Amended:</i>  b. <i>If so state the required information:</i>  c. <i>Fee payable</i>	

<p>i. Rs 10/ ( under RTI Act )</p> <p>ii. RS ...../- ( under Patents/Designs law):</p> <p>iii. Any other fee ( Postal Charge etc ):</p> <p>iv. Fee for supply of photocopies :</p> <p>v. Total Fee :</p>	
<p><b>FOR OFFICE USE :</b></p>	<p>1.Application Serial No. and Date :</p> <p>2.No. of pages to be supplied by photocopying :</p>

The above fee payable to “Controller of Patents” Kolkata /Delhi/Mumbai/Chennai by way of Cash/DD/Postal Order.

Cheque No.-----Dated-----is enclosed.

**Name of the applicant:**

**Address:**

**E-Mail address:**

**Tele. No :  
of the Applicant**

**Signature, Date& Name**

## Official Pay Details

**(ix) DIRECTORY OF ITS OFFICERS AND EMPLOYEES AND MONTHLY REMUNERATION RECEIVED BY EACH OF ITS OFFICERS AND EMPLOYEES INCLUDING THE SYSTEM OF COMPENSATION AS PROVIDED IN ITS REGULATIONS**

Complete record of officers and employees, date of joining, years of service rendered, date of superannuating etc. are available in the respective offices.

However, the numbers of officers working in various categories and their salary structures are as follows:

**Details of officers and employees presently working in all four Patent Offices & their salary structure.**

Sl. No.	Name of the Officer/Employee	Designation	Pay Band (Rs.)	Grade Pay (Rs.)
1.	Shri Chaitanya Prasad, IAS	Controller General of Patents, Designs & Trade Marks	37,400- 67,000	10,000
2.	Dr. K. S. Kardam	Senior Joint Controller of Patents & Designs	37,400- 67,000	8900
3.	Dr. Ruchi Tiwari	Joint Controller of Patents & Designs	37,400- 67,000	8700
4.	Shri D. K. Rahut	Joint Controller of Patents & Designs	37,400- 67,000	8700
5.	Shri R. Devan	Deputy Controller of	15,600-39,100	7600

		Patents & Designs		
6.	Shri G. P. Roy	Deputy Controller of Patents & Designs	15,600-39,100	7600
7.	Dr. Amitava Chakraborti	Deputy Controller of Patents & Designs	15,600-39,100	7600
8.	Shri Hardev Karar	Deputy Controller of Patents & Designs	15,600-39,100	7600
9.	Shri Rakesh Kumar	Deputy Controller of Patents & Designs	15,600-39,100	7600
10.	Shri Arvind T. Patre	Deputy Controller of Patents & Designs	15,600-39,100	7600
11.	Shri B. P. Singh	Deputy Controller of Patents & Designs	15,600-39,100	7600
12.	Shri R. Srinivas	Deputy Controller of Patents & Designs	15,600-39,100	7600
13.	Dr. D. K. Chakrabarti	Deputy Controller of Patents & Designs	15,600-39,100	7600
14.	Dr. S. K. Mitra	Deputy Controller of Patents & Designs	15,600-39,100	7600
15.	Shri Shah Alam	Deputy Controller of Patents & Designs	15,600-39,100	7600
16.	Shri N. R. Meena	Deputy Controller of Patents & Designs	15,600-39,100	7600
17.	Shri T. V. Madhusudan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
18.	Shri N. K. Mohanty	Asstt. Controller of Patents & Designs	15,600-39,100	6600
19.	Dr. Brajesh Kumar Singh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
20.	Dr. Suman Shrey Singh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
21.	Dr. Rajesh Dixit	Asstt. Controller of Patents & Designs	15,600-39,100	6600
22.	Shri Ashok Kumar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
23.	Dr. S. P.	Asstt. Controller of	15,600-39,100	6600

	Subramanian	Patents & Designs		
24.	Shri N. Ramchander	Asstt. Controller of Patents & Designs	15,600-39,100	6600
25.	Shri Naveen Mathur	Asstt. Controller of Patents & Designs	15,600-39,100	6600
26.	Shri C. N. Shashidhara	Asstt. Controller of Patents & Designs	15,600-39,100	6600
27.	Shri Nirmalya Sinha	Asstt. Controller of Patents & Designs	15,600-39,100	6600
28.	Shri Sanjay Bhattacharya	Asstt. Controller of Patents & Designs	15,600-39,100	6600
29.	Dr. S. Chattopadhyay	Asstt. Controller of Patents & Designs	15,600-39,100	6600
30.	Shri Kamal S. Goondli	Asstt. Controller of Patents & Designs	15,600-39,100	6600
31.	Shri Pramathesh Sen	Asstt. Controller of Patents & Designs	15,600-39,100	6600
32.	Dr. Amarendra Samal	Asstt. Controller of Patents & Designs	15,600-39,100	6600
33.	Shri Subendu Kundu	Asstt. Controller of Patents & Designs	15,600-39,100	6600
34.	Shri Parijat Saurabh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
35.	Shri Saroj Kumar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
36.	Shri Santanu Dey	Asstt. Controller of Patents & Designs	15,600-39,100	6600
37.	Shri S. Thangapandian	Asstt. Controller of Patents & Designs	15,600-39,100	6600
38.	Ms. Namrata V.	Asstt. Controller of	15,600-39,100	6600

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39.	Shri Sudip Jyoti Sahu	Asstt. Controller of Patents & Designs	15,600-39,100	6600
40.	Smt Rekha V.	Asstt. Controller of Patents & Designs	15,600-39,100	6600
41.	Shri Vikash Sharma	Asstt. Controller of Patents & Designs	15,600-39,100	6600
42.	Shri Madhurjya Thakur	Asstt. Controller of Patents & Designs	15,600-39,100	6600
43.	Shri Soumen Ghosh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
44.	Shri Sameer K Swarup	Asstt. Controller of Patents & Designs	15,600-39,100	6600
45.	Dr. Jitendra Kr. Pradhan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
46.	Shri Sujoy Sarkar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
47.	Shri M. Ajith	Asstt. Controller of Patents & Designs	15,600-39,100	6600
48.	Shri P. Balamurugan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
49.	Dr. Dinesh P. Patil	Asstt. Controller of Patents & Designs	15,600-39,100	6600
50.	Shri C. Naveen Andrew	Asstt. Controller of Patents & Designs	15,600-39,100	6600
51.	Shri Pinkesh Jain	Asstt. Controller of Patents & Designs	15,600-39,100	6600
52.	Shri K. S. Hariram	Asstt. Controller of Patents & Designs	15,600-39,100	6600
53.	Shri P. Srinivasa	Asstt. Controller of	15,600-39,100	6600

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56.	Dr. Sharmistha Ghosh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
57.	Shri Oggu Prasad Rao	Asstt. Controller of Patents & Designs	15,600-39,100	6600
58.	Shri Pankaj P. Borkar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
59.	Shri Vinod Kumar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
60.	Smt. J. Meena	Asstt. Controller of Patents & Designs	15,600-39,100	6600
61.	Smt. Parveen K. Baig	Asstt. Controller of Patents & Designs	15,600-39,100	6600
62.	Shri V. Saravanan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
63.	Shri B. Ahilan	Asstt. Controller of Patents & Designs	15,600-39,100	6600
64.	Smt. Monika Yadav	Asstt. Controller of Patents & Designs	15,600-39,100	6600
65.	Dr. Kavita Taunk	Asstt. Controller of Patents & Designs	15,600-39,100	6600
66.	Shri Soumen Das	Asstt. Controller of Patents & Designs	15,600-39,100	6600
67.	Shri Bhaskar Ghosh	Asstt. Controller of Patents & Designs	15,600-39,100	6600
68.	Smt. M.	Asstt. Controller of	15,600-39,100	6600

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71.	Shri Thiyagaraja Guptha	Asstt. Controller of Patents & Designs	15,600-39,100	6600
72.	Dr. Suneeta N. Betgeri	Asstt. Controller of Patents & Designs	15,600-39,100	6600
73.	Dr. D. Usha Rao	Asstt. Controller of Patents & Designs	15,600-39,100	6600
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80.	Dr. Bindhu Jacob	Asstt. Controller of Patents & Designs	15,600-39,100	6600
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82.	Shri M. Ravi Shankar	Asstt. Controller of Patents & Designs	15,600-39,100	6600
83.	Shri Anant P.	Asstt. Controller of	15,600-39,100	6600

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167.	Ms. Aiswarya P.N.	Examiner of Patents & Designs	15,600-39,100	5400
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173.	Ms. Jyoti	Examiner of Patents	15,600-39,100	5400

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186.	Shri Emaduddin	Examiner of Patents & Designs	15,600-39,100	5400
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188.	Shri Anjaneyulu Reddi	Examiner of Patents	15,600-39,100	5400

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214.	Shri Sunil Surla	Examiner of Patents & Designs	15,600-39,100	5400
215.	Shri Amit Kumar Gupta	Examiner of Patents & Designs	15,600-39,100	5400
216.	Shri Rajeshwar Kr Kushwaha	Examiner of Patents & Designs	15,600-39,100	5400
217.	Shri Kundan Kumar	Examiner of Patents & Designs	15,600-39,100	5400
218.	Shri Vinod Prakash Vasava	Examiner of Patents	15,600-39,100	5400

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220.	Shri Rakesh Kr. Kushwaha	Examiner of Patents & Designs	15,600-39,100	5400
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223.	Shri Dinesh Nath Goswami	Examiner of Patents & Designs	15,600-39,100	5400
224.	Shri Niranjana Kumar	Examiner of Patents & Designs	15,600-39,100	5400
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228.	Shri Raj Kumar	Examiner of Patents & Designs	15,600-39,100	5400
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230.	Shri Rajesh Patel	Examiner of Patents & Designs	15,600-39,100	5400
231.	Shri Masthan Vali Nama	Examiner of Patents & Designs	15,600-39,100	5400
232.	Shri Ramesh Vanaparthi	Examiner of Patents & Designs	15,600-39,100	5400
233.	Shri Praveen Kumar	Examiner of Patents	15,600-39,100	5400

		& Designs		
234.	Shri Rakesh Kumar Singh	Examiner of Patents & Designs	15,600-39,100	5400
235.	Smt. Shraddha Turkar	Examiner of Patents & Designs	15,600-39,100	5400
236.	Ms. Sudha Javeria	Examiner of Patents & Designs	15,600-39,100	5400
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239.	Shri Rajeev Kumar	Examiner of Patents & Designs	15,600-39,100	5400
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242.	Shri Subhash Kumar Singh	Examiner of Patents & Designs	15,600-39,100	5400
243.	Shri Santosh Kumar Gupta	Examiner of Patents & Designs	15,600-39,100	5400
244.	Shri Md. Jawed Iqbal	Examiner of Patents & Designs	15,600-39,100	5400
245.	Shri Ajeet Kumar	Examiner of Patents & Designs	15,600-39,100	5400
246.	Shri Ritesh Kumar	Examiner of Patents & Designs	15,600-39,100	5400
247.	Shri Pankaj Patel	Examiner of Patents & Designs	15,600-39,100	5400
248.	Shri Narendra Kumar	Examiner of Patents	15,600-39,100	5400

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252.	Shri Avinash Pandit Munde	Examiner of Patents & Designs	15,600-39,100	5400
253.	Shri Awadhesh Kumar	Examiner of Patents & Designs	15,600-39,100	5400
254.	Shri Ashfaque Ahmad	Examiner of Patents & Designs	15,600-39,100	5400
255.	Shri Rohit Kumar Mishra	Examiner of Patents & Designs	15,600-39,100	5400
256.	Shri G. Nagendra	Examiner of Patents & Designs	15,600-39,100	5400
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258.	Shri Deep Prakash Gupta	Examiner of Patents & Designs	15,600-39,100	5400
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260.	Shri Ram Sundar Patel	Examiner of Patents & Designs	15,600-39,100	5400
261.	Shri Ram Shiv Deepak	Examiner of Patents & Designs	15,600-39,100	5400
262.	Ms. Suman Verma	Examiner of Patents & Designs	15,600-39,100	5400
263.	Shri Sathish Kumar Moorthy	Examiner of Patents	15,600-39,100	5400

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264.	Shri Sumit Kumar	Examiner of Patents & Designs	15,600-39,100	5400
265.	Shri Manoj G. Somkuwar	Examiner of Patents & Designs	15,600-39,100	5400
266.	Shri Pratap Chandra Barad	Examiner of Patents & Designs	15,600-39,100	5400
267.	Shri Prashant Kumar Kutare	Examiner of Patents & Designs	15,600-39,100	5400
268.	Shri Nikesh Pachpute	Examiner of Patents & Designs	15,600-39,100	5400
269.	Shri Lokesh Kr Rajwanshi	Examiner of Patents & Designs	15,600-39,100	5400
270.	Shri Sandeep Kumar	Examiner of Patents & Designs	15,600-39,100	5400
271.	Shri Muthu Pandi	Examiner of Patents & Designs	15,600-39,100	5400
272.	Shri Jeetendra Singh	Examiner of Patents & Designs	15,600-39,100	5400
273.	Shri D. Anjaiah Nayak	Examiner of Patents & Designs	15,600-39,100	5400
274.	Shri Shailendra Singh	Examiner of Patents & Designs	15,600-39,100	5400
275.	Shri Ranjan Prakash	Examiner of Patents & Designs	15,600-39,100	5400
276.	Shri Vivek Kumar	Examiner of Patents & Designs	15,600-39,100	5400
277.	Shri Samay Raj Meena	Examiner of Patents & Designs	15,600-39,100	5400
278.	Shri Ankush Wankhede	Examiner of Patents	15,600-39,100	5400

		& Designs		
279.	Shri Neeraj Kumar Meena	Examiner of Patents & Designs	15,600-39,100	5400
280.	Shri Satish Kumar	Examiner of Patents & Designs	15,600-39,100	5400
281.	Shri Devnarayan Jatwa	Examiner of Patents & Designs	15,600-39,100	5400
282.	Shri Rakesh	Examiner of Patents & Designs	15,600-39,100	5400
283.	Shri S. Jayaraman	Administrative Officer	9,300-34,800	5400
284.	Shri D. K. Borate	Administrative Officer	9,300-34,800	4800
285.	Smt. S. Singhal	Administrative Officer	9,300-34,800	4600
286.	Shri S. C. Paul	Administrative Officer	9,300-34,800	4600
287.	Shri S. Debburman	Asstt. Library & Information Officer	9,300-34,800	4800
288.	Shri L. V. Shinde	Asstt. Library & Information Officer	9,300-34,800	4600
289.	Shri M. V. Bhatkar	Office Superintendent	9,300-34,800	4800
290.	Shri S. P. Gurav	Office Superintendent	9,300-34,800	4800
291.	Smt. Asha Rani	Office Superintendent	9,300-34,800	4600
292.	Smt. Pritpal Kaur	Office Superintendent	9,300-34,800	4600
293.	Smt. K. Nirmala	Office Superintendent	9,300-34,800	4600
294.	Shri T. P. Soren	Office Superintendent	9,300-34,800	4600
295.	Shri S. D. Roy	Office Superintendent	9,300-34,800	4600
296.	Shri M. Bhattacharya	Office Superintendent	9,300-34,800	4600

297.	Shri Dipak Roy	Office Superintendent	9,300-34,800	4600
298.	Shri S. P. Bhattacharya	Office Superintendent	9,300-34,800	4600
299.	Shri B. N. Chattopadhyaya	Office Superintendent	9,300-34,800	4600
300.	Shri Amalendu Roy	Office Superintendent	9,300-34,800	4600
301.	Shri SankarK.Chakraborty	Office Superintendent	9,300-34,800	4600
302.	Smt. P. Moitra	Office Superintendent	9,300-34,800	4600
303.	Shri S. M. Zende	Office Superintendent	9,300-34,800	4600
304.	Shri P. V. Ayarkar	Office Superintendent	9,300-34,800	4600
305.	Smt. Anita Sharma	Office Superintendent	9,300-34,800	4600
306.	Shri Rakesh Sharma	Office Superintendent	9,300-34,800	4600
307.	Shri Harvindar Pal	Office Superintendent	9,300-34,800	4600
308.	Smt. Kiran Kumari	Office Superintendent	9,300-34,800	4600
309.	Shri Pritam Singh	Office Superintendent	9,300-34,800	4600
310.	Shri G. Udaykumar	Office Superintendent	9,300-34,800	4600
311.	Smt. Uma Biswanathan	Office Superintendent	9,300-34,800	4600
312.	Shri Debasish Palit	Office Superintendent	9,300-34,800	4600
313.	Smt. R. M. Pawar	Office Superintendent	9,300-34,800	4600
314.	Smt. S. S. Parab	Office Superintendent	9,300-34,800	4600
315.	Smt. M. V. P. Khujur	Office Superintendent	9,300-34,800	4200
316.	Shri A. Sankaranarayanan	Office Superintendent	9,300-34,800	4600
317.	Smt. D. D. Mayekar	Office Superintendent	9,300-34,800	4600
318.	Smt. Chhanda Roy	Office Superintendent	9,300-34,800	4200

319.	Shri S. K. Das	Office Superintendent	9,300-34,800	4200
320.	Shri P. Mandal	Office Superintendent	9,300-34,800	4200
321.	Shri N. R. Dey	Office Superintendent	9,300-34,800	4200
322.	Shri T.K. Bose	Office Superintendent	9,300-34,800	4200
323.	Shri S. Soren	Office Superintendent	9,300-34,800	4200
324.	Shri B.N. Roy	Office Superintendent	9,300-34,800	4200
325.	Shri S. Bhattacharya	Office Superintendent	9,300-34,800	4200
326.	Shri S. K. Bepari	Office Superintendent	9,300-34,800	4200
327.	Shri P.K. Roychowdhury	Office Superintendent	9,300-34,800	4200
328.	Shri. Shyam B. Gupta	Library & Information Assistant	9,300-34,800	4200
329.	Smt. Meenakshi A	Stenographer Grade I	9,300-34,800	4600
330.	Smt T Gopalakrishnan	Stenographer Grade I	9,300-34,800	4600
331.	Smt. Sharda	Stenographer Grade I	9,300-34,800	4800
332.	Smt. Cynthia Reginald	Stenographer Grade I	9,300-34,800	4200
333.	Shri Bhagawan Dutt	Stenographer Grade I	9,300-34,800	4800
334.	Shri M. Talukdar	Stenographer Grade I	9,300-34,800	4800
335.	Shri S. Chatterjee	Stenographer Grade I	9,300-34,800	4600
336.	Smt. V. Mahalakshmi	Stenographer Grade I	9,300-34,800	4200
337.	Shri Amalendu Ranjan	Jr. Hindi Translator	9,300-34,800	4600
338.	Smt. Rekha Rani	Jr. Hindi Translator	9,300-34,800	4600
339.	Shri M. K. Pawar	Photography Assistant	9,300-34,800	4600
340.	Shri D.K. Biswas	Photography Assistant	9,300-34,800	4600
341.	Shri Swapan Das	Photography	9,300-34,800	4600

		Assistant		
342.	Shri A. Rizwan	Photography Assistant	9,300-34,800	2800
343.	Shri P.K. Sur	Stenographer Grade II	5,200-20,200	2800
344.	Smt. A. Bose	Upper Division Clerk	5,200-20,200	2800
345.	Shri S. R. Saha	Upper Division Clerk	5,200-20,200	2800
346.	Smt. M. Ramakrishnan	Upper Division Clerk	5,200-20,200	2800
347.	Smt. P. Chakraborty	Upper Division Clerk	5,200-20,200	2800
348.	Shri B. Chakraborty	Upper Division Clerk	5,200-20,200	2800
349.	Shri Goutam Ghosh	Upper Division Clerk	5,200-20,200	2800
350.	Shri P. Malakar	Upper Division Clerk	5,200-20,200	2800
351.	Shri S. K. Haldar	Upper Division Clerk	5,200-20,200	2800
352.	Shri P. Sil	Upper Division Clerk	5,200-20,200	2800
353.	Shr. S. N. Chowdhury	Upper Division Clerk	5,200-20,200	2800
354.	Shri Suman Chatterjee	Upper Division Clerk	5,200-20,200	2800
355.	Shri P. Sarkar	Upper Division Clerk	5,200-20,200	2800
356.	Shri N. R. Haldar	Upper Division Clerk	5,200-20,200	2800
357.	Shri Amit Kumar Roy	Upper Division Clerk	5,200-20,200	2800
358.	Shri S. N. Saha	Upper Division Clerk	5,200-20,200	2800
359.	Shri S. L. Hansda	Upper Division Clerk	5,200-20,200	2800
360.	Shri Kajol Sarkar	Upper Division Clerk	5,200-20,200	2800
361.	Shri A. K. Sahoo	Upper Division Clerk	5,200-20,200	2800
362.	Shri A. K. Ghosh	Upper Division Clerk	5,200-20,200	2800
363.	Shri Ajay Kumar	Upper Division Clerk	5,200-20,200	2800
364.	Shri S. Majumdar	Upper Division Clerk	5,200-20,200	2800
365.	Shri R. Prasad	Upper Division Clerk	5,200-20,200	2800
366.	Shri A. Pal	Upper Division Clerk	5,200-20,200	2800
367.	Shri P. G. Sarkar	Upper Division Clerk	5,200-20,200	2800
368.	Shri Prasit Ghosh	Upper Division Clerk	5,200-20,200	2800

369.	Shri S. Halidar	Upper Division Clerk	5,200-20,200	2800
370.	Smt. R. Akhtar	Upper Division Clerk	5,200-20,200	2800
371.	Shri Kishor Kumar	Upper Division Clerk	5,200-20,200	2400
372.	Shri Giriraj Singh	Upper Division Clerk	5,200-20,200	2400
373.	Ms. R. Geetha	Upper Division Clerk	5,200-20,200	2400
374.	Shri Shiv Lal Meena	Upper Division Clerk	5,200-20,200	2400
375.	Smt. S. Niranjana	Upper Division Clerk	5,200-20,200	2400
376.	Shri N. V. Saravanan	Upper Division Clerk	5,200-20,200	2400
377.	Smt. Sangeetha Sridharan	Upper Division Clerk	5,200-20,200	2400
378.	Shri V. Mani	Upper Division Clerk	5,200-20,200	2400
379.	Smt. V. Geetha	Upper Division Clerk	5,200-20,200	2400
380.	Shri Mukesh Kr. Sinha,	Upper Division Clerk	5,200-20,200	2400
381.	Shri Ravi Kant	Upper Division Clerk	5,200-20,200	2400
382.	Shri Ashok Kharat,	Upper Division Clerk	5,200-20,200	2400
383.	Shri Giridharilal	Upper Division Clerk	5,200-20,200	2400
384.	Shri B. Prakash	Upper Division Clerk	5,200-20,200	2400
385.	Shri S. Chakraborty	Upper Division Clerk	5,200-20,200	2400
386.	Shri Dipankar Bala	Upper Division Clerk	5,200-20,200	2400
387.	Shri Rajeev Ranjan	Upper Division Clerk	5,200-20,200	2400
388.	Shri T. Mondal	Upper Division Clerk	5,200-20,200	2400
389.	Smt. Ila Rani Kujur	Upper Division Clerk	5,200-20,200	2400
390.	Shri Niloy Polley	Upper Division Clerk	5,200-20,200	2400
391.	Smt. Smritikana Das	Upper Division Clerk	5,200-20,200	2400
392.	Shri Arvind Soni	Upper Division Clerk	5,200-20,200	2400
393.	Mrs. Iti Nandi	Upper Division Clerk	5,200-20,200	2400
394.	Shri T. K. Banerjee	Lower Division Clerk	5,200-20,200	2800
395.	Shri U. Mohis	Lower Division Clerk	5,200-20,200	2000
396.	Miss S. Mallick	Lower Division Clerk	5,200-20,200	2000
397.	Shri B. Debnath	Lower Division Clerk	5,200-20,200	2000

398.	Shri Amit Kr. Sinha	Lower Division Clerk	5,200-20,200	2000
399.	Shri. Kedar Lal	Lower Division Clerk	5,200-20,200	2000
400.	Shri Sauvik Biswas	Lower Division Clerk	5,200-20,200	2000
401.	Smt. A Laha	Lower Division Clerk	5,200-20,200	2000
402.	Kum. S. Poddar	Lower Division Clerk	5,200-20,200	2000
403.	Shri Avijit Das	Lower Division Clerk	5,200-20,200	2000
404.	Smt. R. Kanchana	Lower Division Clerk	5,200-20,200	2000
405.	Smt. K. P. Nalini	Lower Division Clerk	5,200-20,200	2000
406.	Shri Baljeet Kumar	Lower Division Clerk	5,200-20,200	2000
407.	Shri Arun Mehra	Lower Division Clerk	5,200-20,200	2000
408.	Smit. Anita Negi	Lower Division Clerk	5,200-20,200	2000
409.	Shri Ashok Kumar	Lower Division Clerk	5,200-20,200	2000
410.	Miss Sonia Kalia	Lower Division Clerk	5,200-20,200	2000
411.	Smt. Seema Chandra	Lower Division Clerk	5,200-20,200	2000
412.	Shri Anupam Mishra	Lower Division Clerk	5,200-20,200	2000
413.	Smt. Vidhya Parvathy	Lower Division Clerk	5,200-20,200	2000
414.	Smt. Savita Gusain	Lower Division Clerk	5,200-20,200	2000
415.	Smt. Manisha Sharma	Lower Division Clerk	5,200-20,200	2000
416.	Smt. K.E. Shoba	Lower Division Clerk	5,200-20,200	1900
417.	Smt. K. Rajeshwari	Lower Division Clerk	5,200-20,200	1900
418.	Shri B. Sathish Kumar	Lower Division Clerk	5,200-20,200	1900
419.	Smt. C. Devi	Lower Division Clerk	5,200-20,200	1900
420.	Smt. M. Kousalya	Lower Division Clerk	5,200-20,200	1900
421.	Shri Sumrat Lal	Lower Division Clerk	5,200-20,200	1900
422.	Shri B. Toppo	Lower Division Clerk	5,200-20,200	1900
423.	Shri T. Rajendran	Lower Division Clerk	5,200-20,200	1900
424.	Shri Shambhu S. Prasad	Hindi Typist	5,200-20,200	2000
425.	Shri Rakesh	Data Entry Operator	5,200-20,200	1900

	Khandelwal			
426.	Shri Gautam Kumar	Data Entry Operator	5,200-20,200	1900
427.	Shri Saket Kumar	Data Entry Operator	5,200-20,200	1900
428.	Shri Dinesh Kumar	Data Entry Operator	5,200-20,200	1900
429.	Shri Kaushal K. Ranjan	Data Entry Operator	5,200-20,200	1900
430.	Shri Maneedev Kumar	Data Entry Operator	5,200-20,200	1900
431.	Shri Hans Raj Gupta	Data Entry Operator	5,200-20,200	1900
432.	Shri Chandan Kumar	Data Entry Operator	5,200-20,200	1900
433.	Shri Lalit Kumar	Data Entry Operator	5,200-20,200	1900
434.	Shri Joginder	Data Entry Operator	5,200-20,200	1900
435.	Shri Ramejious Tete	Multi-Tasking Staff	5200-20200	2400
436.	Smt. Sumita Ghosh	Multi-Tasking Staff	5200-20200	2400
437.	Shri Sailewar Mukherjee	Multi-Tasking Staff	5200-20200	2400
438.	Shri Nema Chakraborty	Multi-Tasking Staff	5200-20200	2400
439.	Shri Subod C. Majumder	Multi-Tasking Staff	5200-20200	2400
440.	Shri Anrudh Das	Multi-Tasking Staff	5200-20200	2400
441.	Shri Anup K. Biswas	Multi-Tasking Staff	5200-20200	2400
442.	Shri Madhab P. Mandal	Multi-Tasking Staff	5200-20200	2400
443.	Shri Rajendra Mukhi	Multi-Tasking Staff	5200-20200	2400
444.	Shri Hara Naskar	Multi-Tasking Staff	5200-20200	2400
445.	Shri R. N. Chakraborty	Multi-Tasking Staff	5200-20200	2400
446.	Shri C.G. Ambare	Multi-Tasking Staff	5200-20200	2000
447.	Smt. E. Shanthi	Multi-Tasking Staff	5200-20200	2000
448.	Shri S.P. Damale	Multi-Tasking Staff	5200-20200	2000
449.	Shri Harish V Parmar	Multi-Tasking Staff	5200-20200	2000
450.	Shri Hiralal V Solanki	Multi-Tasking Staff	5200-20200	2000
451.	Shri Gobinda Lal Maity	Multi-Tasking Staff	5200-20200	2000

452.	Shri Amal Kumar Basak	Multi-Tasking Staff	5200-20200	2000
453.	Shri Sanatan Naskar	Multi-Tasking Staff	5200-20200	2000
454.	Shri Ramesh Prasad	Multi-Tasking Staff	5200-20200	2000
455.	Shri Sankar Saha	Multi-Tasking Staff	5200-20200	2000
456.	Shri Lakhan Lal Orao	Multi-Tasking Staff	5200-20200	2000
457.	Shri Swapan Kumar .De	Multi-Tasking Staff	5200-20200	2000
458.	Shri Tarun Kumar Das	Multi-Tasking Staff	5200-20200	2000
459.	Shri Suresh Saha	Multi-Tasking Staff	5200-20200	2000
460.	Shri Amit Kumar Poddar	Multi-Tasking Staff	5200-20200	2000
461.	Shri Raj Kumar	Multi-Tasking Staff	5200-20200	1900
462.	Shri Praveen Kumar	Multi-Tasking Staff	5200-20200	1900
463.	Shri Vijay Kumar	Multi-Tasking Staff	5200-20200	1900
464.	Shri Manoj Kumar	Multi-Tasking Staff	5200-20200	1900
465.	Shri Maha Singh	Multi-Tasking Staff	5200-20200	1900
466.	Shri .G . Rajl	Multi-Tasking Staff	5200-20200	1900
467.	Smt. A. Vidyavathi	Multi-Tasking Staff	5200-20200	1900
468.	Shri Biswajit Biswas	Multi-Tasking Staff	5200-20200	1900
469.	Shri Sudhakar Tiwari	Multi-Tasking Staff	5200-20200	1900
470.	Shri Baidul Haque	Multi-Tasking Staff	5200-20200	1900
471.	Shri .N .S . Sushil Kumar	Multi-Tasking Staff	5200-20200	1900
472.	Smt. D . Usha	Multi-Tasking Staff	5200-20200	1900
473.	Shri Abdul Sardar Khan	Multi-Tasking Staff	5200-20200	1900
474.	Smt. Rupa Devi	Multi-Tasking Staff	5200-20200	1900
475.	Shri Bablu Das	Multi-Tasking Staff	5200-20200	1900
476.	Shri Budhi Ram Hansda	Multi-Tasking Staff	5200-20200	1900
477.	Shri Ajit Ram	Multi-Tasking Staff	5200-20200	1900
478.	Shri Sudip Karmakar	Multi-Tasking Staff	5200-20200	1900

479.	Shri Tarak Sen	Multi-Tasking Staff	5200-20200	1900
480.	Shri Benu Nayak	Multi-Tasking Staff	5200-20200	1900
481.	Shri Raja Thakur	Multi-Tasking Staff	5200-20200	1900
482.	Shri Sunil Kumar Dutta	Multi-Tasking Staff	5200-20200	1900
483.	Smt. Juthika Majumdar	Multi-Tasking Staff	5200-20200	1900
484.	Shri Ajay Kumar	Multi-Tasking Staff	5200-20200	1800
485.	Shri Ghansyam Lal	Multi-Tasking Staff	5200-20200	1800
486.	Shri Ashok Kapar	Multi-Tasking Staff	5200-20200	1800
487.	Shri T. Sasikumar	Multi-Tasking Staff	5200-20200	1800
488.	Shri G. Karlkalan	Multi-Tasking Staff	5200-20200	1800
489.	Shri JitendraMakwana	Multi-Tasking Staff	5200-20200	1800
490.	Shri Biram Kumar Pandit	Multi-Tasking Staff	5200-20200	1800
491.	Shri D. Babu	Multi-Tasking Staff	5200-20200	1800